

Date: 09.02.2023

To,

The Registrar,

National Green Tribunal

Principal Bench, New Delhi.

Subject: Action Taken Report.

**ACTIONS TAKEN REPORT IN COMPLIANCE OF ORDERS DATED**

**04.01.2022, 24.03.2022, 22.07.2022, 05.01.2023**

**MOST RESPECTFULLY SHOWETH: -**

You are requested to kindly take the following Action Taken Report on behalf of The Principle Secretary, Government of U.P. on record under ongoing matter, Original Application No. 370/2021, titled as- Manoj Kumar Rai Versus State of U. P. &Ors.:-

1. Upon hearing of the present matter on 05.01.2023, following directions were made by the Hon'ble National Green Tribunal ("NGT").

*"It is thus seen that 57 KM sewerage and 5.68 KM rising mains have remained unutilized for 13 years. There is no terminal STP and sewerage is lying defunct. Household connectivity needs to be ensured and separate outflow of Surhataal is maintained. "*

*"5. Tribunal accordingly accepted recommendation made in report vide order dated 22.07.2022 and directed ACS Urban*

*Development, U.P to coordinate with U.P Jal Nigam and/or any other concerned authority, including NMCG and resolve pending issues and ensure remedial action, as recommended. As and interim measure, Tribunal directed that in-situ remediation be effectively done with meaningful purpose in a scientific and professional manner. Appropriate action be taken for past failures fixing accountability of erring officers. Tribunal further directed ACS Urban Development, U.P to submit action taken report by email. This order was passed on 22.07.2022, more than five months have passed but no report as directed by Tribunal has been submitted by ACS Urban Development, U. P. Conduct of ACS Urban Development, U.P is highly disregardful to order of this Tribunal and laxity on its part cannot be appreciated. We seriously condemn this kind of attitude on the part of ACS Urban Development U.P. It is on account of inaction and laxity shown by ACS Urban Development, U.P that we have not been able to proceed further in the matter. Though this matter is listed after more than five months, but absence of report is causing further delay in proceeding with the matter. Though this matter is listed after more than five months, but absence of report is causing further delay in proceeding with the matter in an effective manner.*

*i. 6 we are informed that post of ACS Urban Development, U.P is lying vacant. However, it is not in dispute that charge of the said post is with Principal Secretary, UD and that being so, it*

*was responsibility of Principal Secretary. UD to comply the above order and submit report which has not been done.*

- ii. 7 We therefore direct the ACS Urban Development/ Principal Secretary, UD to appear in person before the Tribunal on next date along with action taken report and also an explanation why compliance of order dated 22.07.2022 was not made, though, it was supposed to comply with order 17.10.2022, while matter has been listed today i.e. on 05.01.2023 and even till date, report as directed vide order dated 22.07.2022 has not been submitted.*

2. That with reference to email dated 31.01.2023 send by the Standing Counsel, State of Uttar Pradesh, for the first time it came to the knowledge of Hon'ble Secretary, Government of U.P. that there is any litigation pending before Hon'ble National Green Tribunal.
3. That the delay on previous dates was not deliberate and purely unintentional. The undersigned sincerely apologizes for all the unintentional delays and inconvenience caused to this Hon'ble court by him.
4. Thereafter, we made report call and video conferencing to the office of DM, Ballia, EO, and to the nodal officer of Jal Nigam regarding the said matter. Upon inquiry, we came to know about the three major issues with regard to the

- i. Solid management
- ii. Management of legacy(solid) waste
- iii. Sewage management

## MANAGEMENT OF SOLID WASTE

*As per the MSW, Rules, 2016, it was informed that there was contractual dispute between the vendors which was settled by the Hon'ble High Court.*

Work on the facility was started on 19.04.2011 and 70% work was completed in 2011. But due to the dispute the work was on halt. *“Dispute is over between Accord Hydro Air Pvt. Limited and A 2 Z infrastructure Limited and work has been awarded to AFC India by Npp Ballia. The Pending work has been started from date: 25.10.2022 by NPP Ballia approved from 15th FC for SWM Plant. The compost plant will be completed approximately in Feb-2023. Initially A 10-year contract has been signed with the AFC India. For the operation and maintenance of the Solid Waste plant.”*

Thereafter, *we completed the rest 30% work, and currently, the site is operational from last week as per MSW rules, 2016. Presently MRF plant and waste to compose plant has been shifted.* A true copy of photograph of solid management plant is attached herein **Annexure 1**.

**LEGACY(SOLID) WASTE MANAGEMENT**

- i. On initiative of Swachh Bharat Mission (SWM) vide its communication dt. 27.11.2021. Tender was invited by C&DS for disposal of appx 337714.50 MT Legacy Waste by Bioremediation method.

***“Work has been awarded to BVG India Limited, Pune.”***

***“Work has been awarded to BVG India Limited Pune. Government Land is not available for the Machine Installation. Private Land will have to be taken on lease for setting of the Machine. On 17.01.2023, BVG's representative Mr. Rajtilak Singh along with Executive Officer, Assistant Engineer, Junior Engineer and SFI of Nagar Palika Parishad, Ballia etc. along with his team inspected the spot and it was found on the spot that it would be appropriate to dispose of Legacy waste with the help of Movable Trommel Machines and Excavator etc. Land 500 meters away from the site was seen for rent. Later, for cooperation from the District Administration, talks were held with District Magistrate, Ballia and Sub District Magistrate, Sadar Ballia, who instructed to get the work done expeditiously. By next week, the company has assured to send 03 Movable Trommel Machine and 05 Excavator to ensure disposal of legacy waste before monsoon.”***

- ii. Work has since been awarded to M/s BVG India Limited Pune, Maharashtra on 05.01.2022 with 04.12.2022 as completion date. Currently the process of installation of Machine and equipment is in process by EO(Executive Officer), Nagar Palika Parishad Ballia. Presently, one machine cleans up around 30 Tons Legacy (solid) waste in an hour. The company will install 4 machines by which the disposal of entire legacy waste will be completed within the time period of six months from today(i.e 05.02.2023 to 06.08.2023).
- iii. They will complete the work before the monsoons arrives by taking up day & night shift as discussed.

A true copy of photograph of machines for treating Legacy is attached herein **Annexure 2**.

## **SEWAGE MANAGEMENT**

Ballia city has been divided in two parts viz. **City Zone and Civil Lines Zone** based on the Railway line being the ridge line. Northern part to Railway line is known as **Civil Lines Zone** while the southern part is known as **City Zone**. Accordingly, project of sewerage works for **City Zone** was prepared and sanctioned with an estimated cost of **Rs. 52.22 crores** under **State Sector Program** and for **Civil Lines Zone**, project of sewerage works with an estimated cost of **Rs. 44.72 crores** were sanctioned under **UIDSSMT Program**. After sanctioning of both the schemes, laying of sewer network in **City Zone** has been started during **April**

**2005**. Laying of sewer line has been completed by **March 2010**. Similarly, laying of sewer network in **Civil Lines Zone** has been started during **June 2009** and complete sewer line has been laid by **March 2014**.

In the meantime, allotment of funds has been done by Govt of Uttar Pradesh in state sector from time to time and Govt of India along with Govt of UP & ULB in UIDSSMT (JNNURM) in the ratio as decided by Govt of India. For land acquisition, an Extraordinary Gazette was issued by Uttar Pradesh Government on **18.12.2009** for the entire identified land but could not be acquired, hence construction of STP could not be started parallelly. Subsequently alternate was identified at Village Chuddhar and procured at Vill. Chuddhar in **January 2016**. Further, Zonal Tender Committee of U.P. Jal Nigam, Varanasi dated **16.07.2016** decided to construct a single STP of combined capacity. Accordingly revised DPR of estimated cost of Rs. 63.32 Crores for City Zone under State Sector has been sent dated **05.07.2016** and Rs. 94.53 Crores for Civil Lines Zone under UIDSSMT scheme were prepared and sent dated **04.06.2016** for approval. Both the DPRs could not get sanctioned. Parallelly, construction of STP has been started in anticipation of approval of DPRs as decided in Zonal Tender Committee of U.P. Jal Nigam, Varanasi. Later, a re-revised Detailed Project Report for an Est. Cost of Rs. 167.40 Crores was sent on **17.07.2019** to U.P. Jal Nigam Headquarter for approval, but could not be

approved. During Uttar Pradesh Jal Nigam Board meeting held on **25.06.2020**, it was decided to prepare a fresh single Detailed Project Report of all the balance works under both the earlier sanctioned schemes. As decided in the Board meeting, a single revised proposal for an estimated cost of Rs 139.82 Crores was framed under State Sector Scheme and sent for approval after duly Technical and Financial appraisal by Chief Engineer (Varanasi Zone), U.P. Jal Nigam, Varanasi on **10.08.2020** but could not be approved. Further, on the direction of Chief Engineer(Varanasi Zone), Uttar Pradesh Jal Nigam, Varanasi DPR estimating Rs. 200.29 Crores was prepared under Namami Gange Programme and was sent for approval by Chief Engineer (Ganga) U.P Jal Nigam, Lucknow to Additional Project Director (APD), SMCG on **30.09.2020**. Observations were received from APD, SMCG on **04.03.2021**. Compliance of observations were made and accordingly Revised Detailed Project Report for est. cost of Rs 204.17 crores was again sent for approval on **14.05.2021** which also could not get approved. A true copy of the report of the Nodal officer, Jal Nigam is attached herein as **Annexure 3**.

There is no 13 years delay because there was constant and parallel efforts were taken at the state level and sanctions were required at the govt. of India level by which 70% of sewer line has been laid down which over the years of not been into operation has been choked and needs a fresh

maintenance and restoration. The detailed project of remaining 30% cost est. 204.17 Crores has been sent to Ministry of Urban Development Department, Govt. of India under Amrut 2.0. Therefore, there has not been deliberate delay.

5. As a precautionary method, the bioremediation of the main Katahal Drain which has six meeting points is being treated by bioremediation since October, 2022. A true copy of photograph of bioremediation is attached herein as **Annexure 4**.
6. All the other recommendations have been taken into consideration and regular VC hearings, Chaired by the undersigned as per the previous orders passed by this Hon'ble Tribunal, which was missed for unknown reasons by the undersigned.

Thanking You,

Yours Truly,



( Amrit Abhijat )

**Principal Secretary**

**Urban Development Department,**

**Lucknow, Uttar Pradesh.**



**Brahmall**  
Hanumanganj India  
R42P+J9M, Hanumanganj, Uttar Pradesh 277001, India  
Lat: 25.8024018  
Lng: 84.1364227  
07-02-2023

0.0 hpa      0m      2000m

0 °C  
216° SW  
33µT  
0.0 ms  
Hardly





Hanumanganj India  
R42P+J9M, Hanumanganj, Uttar Pradesh 277001, India  
Lat: 25.8024018  
Lng: 84.1364227  
07-02-2023

24 °C  
280° W  
59µT  
2.07 ms  
31.0

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Hanumanganj India  
R42P+J9M, Hanumanganj, Uttar Pradesh 277001, India  
Lat: 25.8024018  
Lng: 84.1364227  
07-02-2023

0 °C  
200° S  
17µT  
0.0 ms  
Humidity

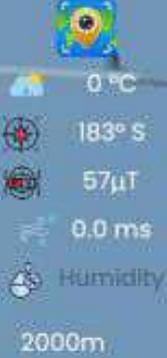
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R42P+J9M, Hanumanganj, Uttar Pradesh 277001, India  
Lat: 25.8024018  
Lng: 84.1364227  
07-02-2023

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**Brahmani**  
Hanumanganj India  
R42P+J9M, Hanumanganj, Uttar Pradesh 277001, India  
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Lng: 84.1364227  
07-02-2023

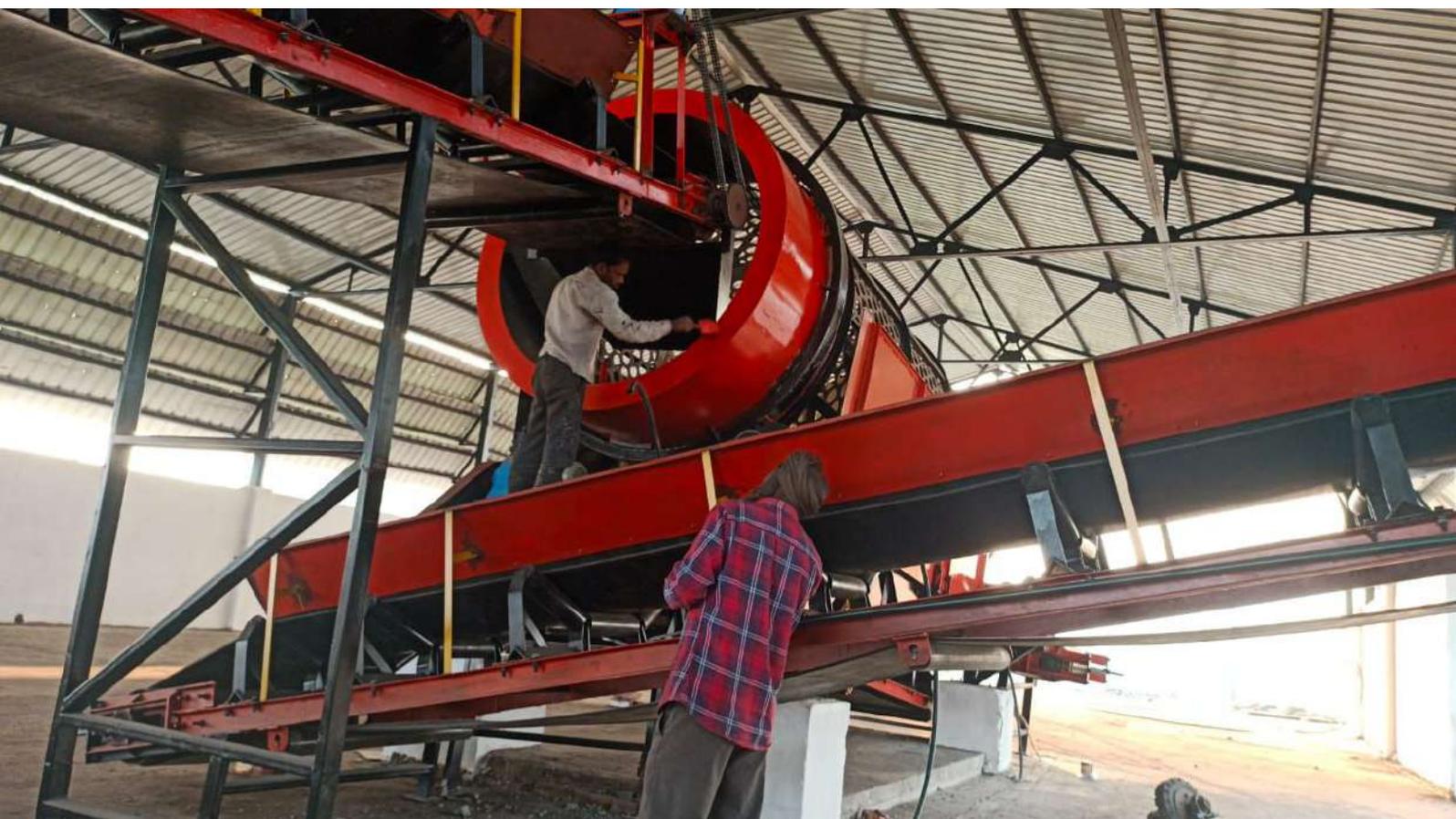
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163° SE  
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**Status of Ballia Sewerage Scheme in reference to meeting held on 09.02.2022 for compliance of Hon'ble NGT O.A. no. 370/2021**

Ballia city has been divided in two parts viz. **City Zone and Civil Lines Zone** based on the Railway line being the ridge line. Northern part to Railway line is known as Civil Lines Zone while the southern part is known as **City Zone**. Accordingly, project of sewerage works for City Zone was prepared and sanctioned with an estimated cost of Rs. 52.22 crores under State Sector Program and for Civil Lines Zone, project of sewerage works with an estimated cost of Rs. 44.72 crores were sanctioned under UIDSSMT Program. Details of sanctioned works are as under-

S. No.	Scheme	Month/Year	Works Proposed				
			STP	Technology	SPS	Rising Main	Sewerage Network
1	City Area (State Sector)	11/2005	14.6 MLD (01 No.)	UASB	01 No.	2.980 KM	27.57 KM
2	Civil Line Area (UIDSSMT)	11/2006	5.0 MLD (01 No.)	UASB	01 No.	2.70 KM	29.648 KM
	Total		19.6 MLD		02 No.	5.680 KM	57.218 KM

Capacity of both STPs have been calculated considering 0.8 as the interception factor as described in the following table-

S. No.	Section	Capacity of STP	Population			Sewage generation (@Mid-Year x 135 LPCD x 0.8/1000000)		
			Base Year	Mid Year	Design Year	Base Year	Mid Year	Design Year
			2006	2021	2036	2006	2021	2036
1	City Area	14.6 MLD	91200	129700	186100	9.85	14.01	20.10
2	Civil Line Area	5.0 MLD	23800	35300	48900	2.57	3.81	5.28

Based on the projected population of mid-year, STPs of 14.6 MLD capacity for City Zone and 5.0 MLD capacity for Civil Lines Zone respectively were sanctioned.

Considering the above data, followings are the chronological facts regarding physical and financial achievement of both the schemes:-

1. After sanctioning of both the schemes, laying of sewer network in City Zone has been started during April 2006.
2. Similarly, laying of sewer network in Civil Lines Zone has been started during June 2009.

3. Allotment of funds along with physical and financial progress of City zone funded in State Sector has been tabulated below:-

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Sl No	Financial Year	Funds Alloted (Rs. In Crore)	Cumulative Physical progress(%)	Cumulative Financial Progress(%)	Remarks
1	2005-06	10.4500	11%	0.38%	4.00 km sewer line laid
2	2006-07	2.2006	25%	22.50%	22.00 km sewer line laid
3	2007-08	10.7016	28%	23.15%	24.50 km sewer line laid
4	2008-09	-	32%	23.29%	27.00 km sewer line laid
5	2009-10	20.0000	58%	57.18%	27.57 km sewer line laid
6	2010-11	8.8690	80%	78.42%	Payment done for Land accusation and Expenditure of E/M Division Work
7	2011-12	-	80%	78.76%	
8	2012-13	-	80%	78.76%	
9	2013-14	-	82%	78.76%	
10	2014-15	-	82%	78.76%	
11	2015-16	-	82%	78.76%	
12	2016-17	-	88%	85.14%	
13	2017-18	-	88%	85.14%	
14	2018-19	-	88%	85.14%	
15	2019-20	-	88%	85.14%	
Total		52.2212			

Monthly Progress Reports of each financial year enclosed. (Annexure-1)

4. Allotment of funds along with physical and financial progress of Civil Lines zone funded in JNNURM (UIDSSMT) has been tabulated below:-

Sl No	Financial Year	Funds Alloted (Rs. In Crore)	Cumulative Physical progress	Cumulative Financial Progress	Remarks
1	2005-06	-	-	-	
2	2006-07	-	-	-	

3	2007-08	-	-	-	
4	2008-09	13.3450	-	-	
5	2009-10	8.0070	48%	45.94%	20% MPS & 23.04 km line completed
6	2010-11	21.1054	65%	62.88%	100% MPS & 31.40 km line completed
7	2011-12	2.2328	68%	63.88%	
8	2012-13	-	68%	64.15%	
9	2013-14	-	70%	65.76%	100% MPS & 32.340 km line completed
10	2014-15	-	70%	65.76%	
11	2015-16	-	72%	65.76%	
12	2016-17	-	75%	66.35%	
13	2017-18	-	90%	89.84%	
14	2018-19	-	92%	89.84%	
15	2019-20	-	94%	91.38%	
Total		44.6902			

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Monthly Progress Reports of each financial year enclosed.(Annexure-2)

5. A total of 07.00 Hectare of Land was required for the construction of both the STPs. The required land was identified in Amritpali Area. For land acquisition, an Extraordinary Gazette was issued by Uttar Pradesh Government on 18.12.2009 for the entire identified land but could not be acquired, hence construction of STP could not be started.
6. Subsequently alternate was identified at Village Chuddhar and in compliance of Government Order No. 4571/9-5-2015-272सत-2013 dt. 16.11.2015, a total of 0.948 Hectares of land only was procured at Vill. Chuddhar in January 2016 on the basis of circle rates issued by District Magistrate, Ballia.
7. Based on the availability of limited area of land for construction of STPs, it was decided by the Zonal Tender Committee of U.P. Jal Nigam, Varanasi dated 16.07.2016 to construct a single STP of combined capacity 19.6 MLD based on SBR Technology in place of individual STPs based on UASB Technology.
8. Accordingly revised Detailed Project Reports of estimated cost of Rs. 63.32 Crores for City Zone under State Sector and Rs. 94.53 Crores for Civil Lines Zone under UIDSSMT scheme were prepared and sent for approval. (Annexure-3)
9. Execution of work was started in anticipation of the approval. Meanwhile, because of closure of UIDSSMT programme by the Government, the revised proposal of Rs. 94.53 Crores for Civil Lines Zone could not be approved. Also, the proposal sent under State Sector program could not be approved for no known reasons.

10. Due to increase in rate of labour and material a revised estimate of Rs 112.75 Crores was sent for approval under State Sector but was not approved. **(Annexure-4)**
11. Again, a re-revised Detailed Project Report for an Est. Cost of Rs. 167.40 Crores was sent on 17.07.2019 to U.P. Jal Nigam Headquarter for approval, but could not be approved. **(Annexure-5)**
12. Meanwhile, Stay order was issued by Hon'ble Hight Court, Prayagraj on 31.05.2019 on the construction of Sewage Pumping Station for City Zone at Bedua due to land dispute. **(Annexure-6)**
13. As described above, construction of 19.6 MLD capacity of STP was initiated at newly procured land at Vill. Chuddhar in the anticipation of approval of the revised proposal but the same was not approved, hence it was decided in Uttar Pradesh Jal Nigam Board meeting held on 25.06.2020 to prepare a fresh single Detailed Project Report of all the balance works under both the earlier sanctioned schemes and works to be executed only after approval from Government. In compliance of the same, construction work was stopped. **(Annexure-7)**
14. As decided in the Board meeting, a single revised proposal for an estimated cost of Rs 139.82 Crores was framed under State Sector Scheme and sent for approval after duly Technical and Financial appraisal by Chief Engineer (Varanasi Zone), U.P. Jal Nigam, Varanasi on 10.08.2020 but could not be approved. **(Annexure-8)**
15. Again, on the direction of Chief Engineer(Varanasi Zone), Uttar Pradesh Jal Nigam, Varanasi Detailed Project Report for remaining works for an estimated cost of Rs 200.29 Crores was prepared under Namami Gange Programme and was sent for approval by Chief Engineer (Ganga) U.P Jal Nigam, Lucknow to Additional Project Director (APD), SMCG on 30.09.2020. **(Annexure-9)**
16. Observations were received on the DPR from APD, SMCG on 04.03.2021. Compliance of observations were made and accordingly Revised Detailed Project Report for est. cost of Rs 204.17 crores was again sent for approval on 14.05.2021. **(Annexure-10)**
17. By the Gazette Notification no. 1770/9-3-21-05सी/2021 dt. 09.09.2021 Uttar Pradesh Jal Nigam is Bifurcated into Uttar Pradesh Jal Nigam (Urban) and Uttar Pradesh Jal Nigam (Rural). And as a policy matter issued by the Government, Projects under Namami Gange Programme are now to be executed by Uttar Pradesh Jal Nigam (Rural). Undersigned office has come under the purview of Uttar Pradesh Jal Nigam (Urban). **(Annexure-11)**
18. However, as discussed in detail in the meeting held on 09.02.2022 at Ballia in compliance of Hon'ble NGT O.A. no. 370/2021 participated by NMCG, CPCB, UPPCB, UPJN, District Administration officials, and approval given by Chief Engineer(Prayagraj Zone), Uttar Pradesh Jal Nigam, Prayagraj, it has been decided that the proposal of revival/rehabilitation of created infrastructure will be prepared after due condition assessment of the executed works and maximum possible utilization of the same will be done.
19. Accordingly, the proposal for rehabilitation and conditional assessment of 70% works viz. desilting of already laid sewer lines and repair of existing manholes is prepared for funding under State Sector and sent to Urban Development Department dated 09.02.2023. DPR for remaining 30% works is being prepared by this office and will be submitted within 01-month time for approval under AMRUT 2.0 programme.

Based on the above facts and figures, it is clear that works sanctioned in State sector & UIDSSMT for Ballia Sewerage has been progressed timely since their sanction and according to allotment of funds. However, due to non-approval of revised proposal, the works got hindered since June 2020 and the scheme could not get completed. Moreover, rehabilitation of works already done, around 70% will be started after sanctioning of within 6 weeks and the whole scheme will get functional after sanctioning of remaining 30% works.



(Ankur Srivastava)  
**Executive Engineer/Nodal Officer**  
**U. P. Jal Nigam(Urban)**  
**Ballia**

**OFFICE OF THE EXECUTIVE ENGINEER, CONST. DIV. U.P. JAL  
NIGAM, BALLIA**

**PHYSICAL AND FINANCIAL PROGRESS REPORT OF SEWERAGE SCHEME (CITY ZONE) State  
Sector.**

Programme - Normal

Date-28.03.2011

Sl. No	District	Name of Scheme	Estimated cost/fund sanctioned /fund released till date	Items	Estimated provision as per Govt. of India unit	Physical progress cumulative since beginning	Financial progress		Remarks
							Fund released till date	Cumulative expenditure since beginning	
1	2	3	4	5	6	7	8	9	10
1	Ballia	Ballia Sewerage	5222.72 / 5222.72/ 4335.82	<b>A) Civil Works</b>			4335.82		
				1. Sump Well No.	1	100%		70.00	
				2. Trunk Sewer (Km)	8.00	8.00		800.00	
				3. Branch Sewer(Km)	19.57	19.57		1475.82	
				4. Rising Main (m)	3000.00	0		514.18	Material procured
				5. Payment done for Land accusation	1	0		995.00	
				6. Over Flow Pipe (Km)	1.00	1.00		170.00	
				<b>B) E/M Works</b>					
				1. Pumping Plant (No.)	5	0		70.00	Material procured
				Total -			4335.82	4095.00	

  
 Divisional Accountant / Executive Engineer.  
 Const. Division  
 U.P. Jal Nigam  
 Ballia.

  
 29/3/11

**OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION,**

**Status of Execution of JNNURM / UIDSSMT Schemes - as on/31/03/2012**

Rs. In Crone

Sl. No	Zone / Circle /Division	Name of Scheme	Sanctioned cost	Funds given by concerned ULB to UPJN		No of Packages		Cost of Packages		Status of remaining packages			Physical Status					Expenditure	Amount which UC sent by UPJN to ULB	Proposed date of completion as per D.P.R.	Proposed date of completion	Works of the Project which are	Name of sites of the Works be commissioned	Remarks				
				Amount	Date	Total proposed	Finalised till now	Tender Stage	No. of Pkgs	Cost in Cr	Works proposed in approved scheme	Unit	Quantity proposed	Works completed	work progress	Remarks	Comm.											
<b>TEMP. CONSTRUCTION CIRCLE AZAMGARH</b>																												
1	2	3	4	5	6	8a	8b	9a	9b	10				11				12	13	14a	14b	15	16	17				
1	VARANASI/AZAMGARH/BALLIA	Ballia W/S Scheme (Revised)	13.979	2.3998,1.4398,0.1817,1.2063	01/02/2008, 28/08/2008, 24/05/2010, 22/09/2010	4	4	12.6107	12.61					OHT 2500KI 2000 KI 700 KI	No.	3			3	3	8.202	7.839	03/2009,	12/2012,				
				2.4127,0.4020, 4.5684	24/05/2011, 12/07/2011, 03/08/2011										TWR 300 K	No.	1	1										
			<b>Total</b>	<b>12.6107</b>											RM	Km.	4.044	4.044			4.044							
															DS	Km.	30.23	30.23			30.23							
															PH	No.	11	11			11							
															TW	No.	11	11			11							
															PP	No.	11	11			11							
															P/Conn	No.	11	11			11							
												CP	No.	11	11			11										
2	VARANASI/AZAMGARH/BALLIA	Ballia Sewrage Scheme (Civil line Zone)	44.723	13.3450	03/06/2008,	2	2	44.72	44.69					Br/ Sewer	Km.	26.173	26.173			28.551	28.43	03/2009,	03/2014,					
				8.0070	08/02/2009,										T/ Sewer	Km.	3.475	2.70	0.775									
				1.0097	24/05/2010,											Over Fl. Sewe	Km.	1.350	0.850	0.500								
				20.0957	05/02/2011,											RM	Km.	2.700	0.891	1.809								
				2.2328	12/07/2011,											STP	No.	1										
	<b>Total</b>	<b>44.6902</b>											MPS	No.	1	1												

  
 Executive Engineer

**OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA.**  
Financial & Physical Status of Project Under UIDSSMT Programme

**60**

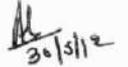
UIDSSMT - Component

Month : 31-03-2012  
Amount Rs. In Cr.

Sl. No.	Description	Status			
1	Project Name	<b>Ballia Reorganisation w/s scheme</b>			
2	Sanctioned Cost	Orig. Rs. 8.0423 Rev. Rs. 13.9787			
3	Approval Date (SLSC Date)	10.11.2006			
4	Date of 1st Release from Gol	17.12.2007			
5	Date of Completion as per DPR	31.03.2009			
6	Date of Completion (Revised)	31.12.2012			
7	Reasons for Delay	1- Delay in availability of land for O.H.T. & TWs by Nagar Palika Parishad, Ballia			
8	Funds Released				
	* Gol Share (Instt. No.)	Rs. 6.434 ( Rs. 3.217 1st Instt.			
	* State Share (Instt. No.)	Rs. 6.741( Rs. 0.402 1st Instt. + Rs. 0.402 IInd Instt+ Rs. 5.937 IInd Instt.)			
	* ULB (Share (Instt. No.)	Rs. 0.804 ( Rs. 0.402 1st Instt. + Rs. 0.402 IInd Instt.)			
9	Actual Received by PEA	Rs. 8.0423			
10	Expenditure incurred	8.202			
11	Anticipated Completion Cost \$	Rs. 13.9787			
12	Status of U/C	Sent for amount Rs. 7.839			
13	Physical Status				
Sl. No.	Item / Description	Unit	Provision as per sanctioned DPR	Executed	Commissioned
13.1	T.W.	No.	11	11	11
13.2	P.H.	No.	11	11	11
13.3	P.P.	No.	11	11	11
13.4	C.P.	No.	11	11	11
13.5	R.M.	Km.	4.044	4.044	4.044
13.6	D.s.	Km.	30.23	30.23	30.23
13.7	O.H.T.	No.	3	3	3
13.8	C.W.R.	No.	1	100%	
13.9	B/W & Approach road	Job	Job	100%	100%
13.1	T.L.	No.	11	11	11
14	Area Benefited	Civil line Zone 100% Zone -II Total Zone - III Total			
		Bhriyu Ashram Zone 100%			
		Jagdishpur Zone 100%			
15	Measures Taken	1. Testing of steel, sand & Stone aggregate get done.			
	Regrading Quality	Cube test & slump test for O.H.T are being done regularly.			
	Control	3. Testing of PVC/ AC pipes is being got done by IT BHU.			
16	Major Issues	-			

  
Executive Engineer

VARANASI ZONE														
PROGRESS REPORT OF SEWERAGE SCHEME														
PROGRAMME - NORMAL (State Sector)														
PRIMARY CONSTRUCTION CIRCLE, AZAMGARH														
MONTH OF PROGRESS 31-03-2012														
AMOUNT IN Rs. LACS														
DISTRICT	NAME OF SCHEME	ESTIMATED COST / FUNDS RELEASED UPTO DATE	ITEMS	ESTIMATED PROVISION AS PER GOVT. OF INDIA UNIT	DATE OF START / EXPECTED DATE OF COMPLETION ITEMWISE	PHYSICAL PROGRESS				FINANCIAL PROGRESS				REMARKS
						UPTO Mar-12	UPTO	DURING	CUMULA-	UPTO Mar-12	UPTO	DURING	CUMULA-	
							PREVIOUS	THE	TIVE		PREVIOUS	THE	TIVE	
							MONTH	MONTH	SINCE BEGINNING		MONTH	MONTH	SINCE BEGINNING	
8	9	10	11	12	13	14	15	16						
BALLIA	BALLIA	5222.72	A - CIVIL WORKS							4113.39	0.00	0.00	4113.39	
	SEWERAGE	5222.72												
			1.SUMPWELL No.	1	12-0612-07	100%	0%	0%	100%					
			2.TRUNK SEWER	8.00	4/06-2/09	8.00	0.00	0.00	8.00					
			3.BRANCH SEWER	19.57	4/06-2/09	19.57	0.00	0.00	19.57					
			4.RISING MAIN m.	3000	0	150.00	0.00	0.00	150.00					
			5.UASBSTP. No.	1	0	0	0	0	0					
			6.OVER FLOW PIPE Km.	1.00	4/06-2/09	1.00	0.00	0	1.00					
			7.EFFLUENT CHANNEL km.	416m	0	0	0	0	0					
			B - E/M WORKS											
			1.PUMPING PLANT No.	5	12/06-3/09	0	0	0	0					
			2.POWER CONNECTION	1	12/06-3/09	0	0	0	0					
			3.OVERALL PROG. %			66%	0%	0%	66%					
			TOTAL							4113.39	0.00	0.00	4113.38	

  
 30/3/12  
 Executive Engineer

भूमि अधिग्रहण की  
 प्रक्रिया पूर्वावस्थाओं के  
 असहमत के कारण  
 अवरुद्ध है।

**VARANASI ZONE  
PROGRESS REPORT OF SEWERAGE SCHEME**

PROGRAMME - NORMAL (State Sector)  
TEMPORARY CONSTRUCTION CIRCLE, AZAMGARH

MONTH OF PROGRESS 31-03-2013

AMOUNT IN Rs. Lacs

Sl. No.	DISTRICT	NAME OF SCHEME	ESTIMATED	ITEMS	ESTIMATED PROVISION AS PER GOVT. OF INDIA	DATE OF	PHYSICAL PROGRESS				FINANCIAL PROGRESS				REMARKS
			COST / FUNDS			START / EXPECTED	UPTO	UPTO	DURING THE	CUMULA-TIVE	UPTO	UPTO	DURING THE	CUMULA-TIVE	
			RELEASED			DATE OF		PREVIOUS	MONTH	CURRENT		SINCE	PREVIOUS	MONTH	
			UPTO			COMPLETION	Mar-12	CUMMUL-ATIVE	MONTH	BEGIN NING	Mar-12	CUMMUL-ATIVE	MONTH	BEGIN NING	
DATE	ITEMWISE														
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	BALLIA	BALLIA	5222.72	<u>A - CIVIL WORKS</u>							4113.39	0.00	0.00	4113.39	, I -Vh-i t- grq Hkife fpflgr dj Ø; djus gA HkLokfe; ks l s l gefr i klr dh tk jgh gAA
		SEWERAGE	5222.72	1.SUMPWELL No.	1	12-0612-07	100%	0%	0%	100%					
				2.TRUNK SEWER	8.00	4/06-2/09	8.00	0.00	0.00	8.00					
				3.BRANCH SEWER	19.57	4/06-2/09	19.57	0.00	0.00	19.57					
				4.RISING MAIN m.	3000	0	150.00	0.00	0.00	150.00					
				5.UASBSTP. No.	1	0	0	0	0	0					
				6.OVER FLOW PIPE Km.	1.00	4/06-2/09	1.00	0.00	0	1.00					
				7.EFFLUENT CHANNEL km	416m	0	0	0	0	0					
				<u>B - E/M WORKS</u>											
				1.PUMPING PLANT No.	5	12/08-3/09	0	0	0	0					
				2.POWER CONNECTION	1	12/08-3/09	0	0	0	0					
				3. OVERALL PROG. %			66%	0%	0%	66%					
<b>TOTAL</b>											4113.39	0.00	0.00	4113.39	

  
EXECUTIVE ENGINEER

VARANASI ZONE															
PROGRESS REPORT OF PIPED WATER SUPPLY SCHEMES															
PROGRAMME - U.I.D.S.S.M.T.															
TEMPORARY CONSTRUCTION CIRCLE, AZAMGARH															
MONTH OF PROGRESS 31-03-2013															
AMOUNT IN Rs. Lacs															
Sl. No.	DISTRICT	NAME OF SCHEME	ESTIMATED	ITEMS	ESTIMATED PROVISION AS PER GOVT.OF INDIA	DATE OF	PHYSICAL PROGRESS				FINANCIAL PROGRESS				REMARKS
			COST / FUNDS RELEASED			START / EXPECTED	UPTO	PREVIOUS	DURING THE	CUMULATIVE	UPTO	PREVIOUS	DURING THE	CUMULATIVE	
			UPTO DATE			DATE OF COMPLETION ITEMWISE									
			4			7	8	9	10	11	12	13	14	15	
			6			UNIT	Mar-12	Mar-12	Mar-12	Mar-12	Mar-12	Mar-12	Mar-12	Mar-12	
			16			16	16	16	16	16	16	16	16	16	
1	BALLIA	BALLIA REORGANISATION WATER SUPPLY SCHEME.	1397.87	A - CIVIL WORKS		Jun-08					413.70	495.84	43.60	539.44	Work Completed
			1397.87	1.PUMP HOUSE	11 No	Dec-12	10	11	0	11					
			C : 1055.72 E/M : 342.15	2.O.H.T.(2500KI./2000KI./ 700KI.)	3 No	-	1/80% 1/60% 1/80%	1/100% 1/100% 1/100%	0	1/100% 1/100% 1/100%					
				3. R.C.C. CWR	300KI	-	100%	100%	0%	100%					
		12045/26/2/Ballia/		4.DISTRIBUTION SYSTEM	30.232	-	18.00	30.232	0.000	30.232					
		U.I.D.S.S.M.T./20/		5.RISING MAIN	4044m.	-	3125	4044	0	4044					
		06-CPHEEO		6.STAFF QUARTER	3No	-	1/100% 1/60% 1/15%	1/100% 1/100% 1/100%	0	1/100% 1/100% 1/100%					
		Govt of India		7.MISCELLANEOUS	JOB	-	-	-	0	-					
				B - E/M WORKS			-	-	-	-	200.00	335.440	0.000	335.440	
				1.T.W.	0	-	-	-	0	-					
				a.NEW	11No.	6/08-3/09	10	11	0	11					
				2.PUMPING PLANT	11No.	-	10	11	0	11					
				3.POWER CONNECTION	11 No.	-	9	11	0	11					
				4.CHLORINATING PLANT	11No.	-	9	11	0	11					
				5.M.L.D. INCREASE	15.84mld.		-	15.84mld.	0	15.84mld.					
				6. OVERALL PROG. %			70%	100%	0%	100%					
				TOTAL							613.70	831.28	43.60	874.88	

  
EXECUTIVE ENGINEER

VARANASI ZONE  
 PROGRESS REPORT OF PIPED WATER SUPPLY SCHEMES  
 PROGRAMME - U.I.D.S.S.M.T.  
 TEMPORARY CONSTRUCTION CIRCLE, AZAMGARH

MONTH OF PROGRESS 28-02-2013  
 AMOUNT IN Rs. Lacs

Sl. No.	WATER SUPPLY CIRCLE	NAME OF SCHEME	ESTIMATED COST / FUNDS RELEASED UPTO DATE	ITEMS	ESTIMATED PROVISION AS PER GOVT. OF INDIA UNIT	DATE OF		PHYSICAL PROGRESS				FINANCIAL PROGRESS				REMARKS
						START / EXPECTED	COMPLETION ITEMWISE	UPTO	PREVIOUS MONTH	CURRENT MONTH	CUMMULATIVE	UPTO	PREVIOUS MONTH	CURRENT MONTH	CUMMULATIVE	
1	HALLUA	BALLIA REORGANISATION WATER SUPPLY SCHEME	1397.87	1. PUMP HOUSE	11 No	Dec-12	10	11	0	11	413.70	495.84	0.00	495.84		
			1397.87	A - CIVIL WORKS		Jun-08										
			1055.72	2. PUMP HOUSE	3 No											
			EM : 342.15	Z.O.H.T.(2500KI/2000KI/700KI.)			1/80%	1/100%	0	1/100%						
				3. R.C.C. CWR	300KI		1/80%	1/100%	0%	1/100%						
				4.DISTRIBUTION SYSTEM	30.232		18.00	30.232	0.000	30.232						
				5.RISING MAIN	4044m		3125	4044	0	4044						
				6.STAFF QUARTER	3No		1/100%	1/100%	0	1/100%						
				7.MISCELLANEOUS	JOB				0							
				B - E/M WORKS							200.00	335.440	0.000	335.440		
				1.T.W.	0				0							
				a.NEW	11No.	6/08-3/09	10	11	0	11						
				2.PUMPING PLANT	11No.		10	11	0	11						
				3.POWER CONNECTION	11 No.		9	11	0	11						
				4.CHLORINATING PLANT	11No.		9	11	0	11						
				5.M.L.D. INCREASE	15.84mld.				0	15.84mld.						
				6. OVERALL PROG. %			70%	100%	0%	100%						
				TOTAL							613.70	831.28	0.00	831.28		

EXECUTIVE ENGINEER

VARANASI ZONE  
PROGRESS REPORT OF PIPED WATER SUPPLY SCHEMES

MONTH OF PROGRESS - 28-02-2013  
AMOUNT IN Rs. Lacs

DISTRICT	NAME OF SCHEME	ESTIMATED		ITEMS	ESTIMATED PROVISION AS PER GOVT OF INDIA UNIT	DATE OF		PHYSICAL PROGRESS					FINANCIAL PROGRESS					REMARKS
		COST / FUNDS	RELEASED			START / EXPECTED	DATE OF COMPLETION	UPTO	PREVIOUS	CURRENT	SINCE	UPTO	PREVIOUS	CURRENT	SINCE			
								Mar-12	MONTH	MONTH	MONTH	BEGINNING	Mar-12	MONTH	MONTH	MONTH	BEGINNING	
									CUMMULATIVE					CUMMULATIVE				
BALLIA	BALLIA	4472.31		A - CIVIL WORKS	1 No.	27-6-09							2834.66					
	SEWERAGE	4469.02		1.SUMPWELL	1 No.	31-03-2014	100%	100%	0%	100%				2855.10	12.78	2867.88		
	CIVIL LINES			2. TRUNK SEWER	3.475km.		2.70	2.70	0	2.70								
	ZONE			3. BRANCH SEWER	26.173km.		26.00	26.00	0	26.00								
	12045/26/2/Ballia/			4. RISING MAIN	2700m.		100	891	0	891								
	U.I.D.S.S.M.T./20/			5. TREATMENT PLANT	1No.													
	06-CPHEEO			6. EFFLUENT CHANNE	4.00Kk													
	Govt of India			B - E.M WORKS									0.00			0.00		
				1. PUMPING PLANT	1 No.													
				2. POWER CONNECTION	1 No.													
				3. OVERALL PROG. %			50%	0%	0%	50%								
				TOTAL									2834.66	2855.10	12.78	2867.88		

एक ही क्षेत्र में निर्धारित  
कर को कटान है।  
भूराशिकों से भूराशिकों का  
की जा रही है।

EXECUTIVE ENGINEER

VARANASI ZONE  
PROGRESS REPORT OF SEWERAGE SCHEME

MONTH OF PROGRESS 28-02-2013  
AMOUNT IN RS. LACS

DISTRICT	NAME OF SCHEME	ESTIMATED COST / FUNDS RELEASED UPTO DATE	ITEMS	ESTIMATED PROVISION AS PER GOVT. OF INDIA UNIT	DATE OF START / EXPECTED DATE OF COMPLETION ITEMWISE	PHYSICAL PROGRESS			FINANCIAL PROGRESS			REMARKS	
						UPTO Mar-12	PREVIOUS MONTH CUMMUL-ATIVE	DURING THE MONTH	UPTO Mar-12	PREVIOUS MONTH CUMMUL-ATIVE	DURING THE MONTH		
3	4	5	6	7	8	9	10	11	12	13	14	15	16
BALLIA	5222.72	A - CIVIL WORKS							4113.39	0.00	0.00	4113.39	
SEWERAGE	5222.72	1.SUMPWELL No.	1	12-06-12-07	100%	0%	0%	100%					
		2.TRUNK SEWER	8.00	4/06-2/09	8.00	0.00	0.00	8.00					
		3.BRANCH SEWER	19.57	4/06-2/09	19.57	0.00	0.00	19.57					
		4.RISING MAIN m.	3000	0	150.00	0.00	0.00	150.00					
		5.UASBSTP. No.	1	0	0	0	0	0					
		6.OVER FLOW PIPE Km.	1.00	4/06-2/09	1.00	0.00	0	1.00					
		7.EFFLUENT CHANNEL Km	416m	0	0	0	0	0					
		B - E/M WORKS											
		1.PUMPING PLANT No.	5	12/08-3/09	0	0	0	0					
		2.POWER CONNECTION	1	12/08-3/09	0	0	0	0					
		3. OVERALL PROG. %			66%	0%	0%	66%					
TOTAL						4113.39	0.00	0.00	4113.39				

रवा.दी.डी. देवू शर्मा  
निर्देशक एवं कार्य करने  
के 1-प्रकारियों से  
सहकारिता प्राप्त की जा  
रही है 11

EXECUTIVE ENGINEER

## निर्माणाधीन सीवरेज योजनाएं (राज्य सेक्टर)

माह 03/2014															धनराशि ₹0 लाख में											
क्रमांक	जनपद	योजना का नाम	स्वीकृत धनराशि (मूल/पुनरीक्षण)	योजना की स्वीकृति की तिथि (मूल/पुनरीक्षण)	योजना प्रारम्भ होने की तिथि	प्राप्त धनराशि का विवरण				कुल प्राप्त धनराशि	वित्तीय प्रगति			योजना पूर्ण होने की सम्भावित तिथि (मूल/पुनरीक्षण)	लक्ष्य / उपलब्धि	भौतिक लक्ष्य एवं प्रगति										टिप्पणी
						03/2014 तक प्राप्त		वर्ष 2014-15 में प्राप्त			03/2014 तक	वर्ष 2014-15 में	योग			ब्रांच सीवर (किमी.)	ट्रंक सीवर (किमी.)	आई.पी. एस. (संख्या)	एम.पी. एस. (संख्या)	राइजिंग मेन (मी.)	सीवरेज फार्म चैनल (किमी.)	ट्रीटमेंट प्लांट (एम. एल.डी.)		विधिवत कार्य ओवर पला (किमी)		
						धनराशि	दिनांक	धनराशि	दिनांक													सं०	क्षमता (एम0एल0डी0)			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	
1	बलिया	बलिया सीवरेज (सिटी जोन)	2790.00/5222.72	Nov-2005/Sept-2007	Dec-06	5222.72	19.11.10	-	-	5222.72	4113.39	-	4113.390	-	लक्ष्य	19.57	8.00	-	1	3000.00	4.00	1	14.60	1.30	एस0टी0पी0 हेतु भूमि प्राप्त करने का प्रयास किया जा रहा है।	
														उपलब्धि	19.57	8.00	-	1	150.00	-	-	-	1.30			



Executive Engineer

**OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA**

Revised

**Status of Execution of JNNURM / UIDSSMT Schemes - as on/01-03-2014**

Rs. In Crone

Sl. No.	Zone / Circle / Division	Name of Scheme	Sanctioned cost	Funds given by concerned ULB to UPJN		No of Packages		Cost of Packages		Status of remaining packages			Physical Status							Comm.	Expenditure	Amount which UC sent by UPJN to ULB	Proposed date of completion as per D.P.R.	Proposed date of completion	Works of the Project which are proposed to be commissioned and put to public service by 31/12/2009	Name of sites of the Works to be commissioned and put to public service by 31/12/2009	Remarks			
				Amount	Date	Total proposed	Finalised till now	Total proposed	Finalised till now	Tender Stage	No. of Pkgs	Cost in Cr	Works proposed in approved scheme	Unit	Quantity propose	Works completed	work progress	Remarks												
<b>TEMP. CONSTRUCTION CIRCLE AZAMGARH</b>																														
1	2	3	4	5	6	8a	8b	9a	9b	10					11					12	13	14a	14b	15	16	17				
1	VARANASI / AZAMGARH / BALLIA	Ballia WS Scheme (Revised)	13.979	2.3998,1.4398,0.1817,1.2063	01/02/2008, 28/08/2008, 24/05/2010, 22/09/2010	4	4	12.6107	12.6107						OHT 2500KI 2000 KI 700 KI	No.	3			3	3	10.675	10.675	03/2009,	12/2012,			Work Completed and handed over to NPP Ballia		
				2.4127,0.4020, 4.5684	24/03/2011, 12/07/2011, 03/08/2011											CWR 300 KI.	No.	1	1											
			<b>Total</b>	12.611												RM	Km.	4.044	4.044			4.044								
																DS	Km.	30.23	30.23			30.23								
																PH	No.	11	11			11								
																TW	No.	11	11			11								
																PP	No.	11	11			11								
																P/Conn	No.	11	11			11								
2	VARANASI / AZAMGARH / BALLIA	Ballia Sewrage Scheme (Civil line Zone)	44.723	13.3450	03/06/2008,	2	2	44.72	44.69					Br/ Sewer	Km.	26.173	26.173				29.390	29.390	03/2009,	03/2014,			Land for STP is identified and proposal land's owner has been sent to NPP Ballia for finalization of land			
				8.0070	08/02/2009,										T/ Sewer	Km.	3.475	2.70	0.775											
				1.0097	24/05/2010,											Over Fl. Sewer	Km.	1.350	0.850	0.500										
				20.0957	05/02/2011,											RM	Km.	2.700	0.891	1.809										
				2.2328	12/07/2011,											STP	No.	1												
			<b>Total</b>	<b>44.6902</b>												MPS	No.	1	1											

  
 Executive Engineer

## निर्माणधीन सीवरज योजनाएं (राज्य सेक्टर)

31 March 2015

भारतीय ₹० लाख में

क्रमांक	जनांक	योजना का नाम	स्थिति (ग्राम/पुराहा/त)	शेड्यूल की तिथि (ग्राम/पुराहा/त)	शेड्यूल की तिथि	ग्राम/पुराहा का विवरण			वर्ष 2014-15 में प्राप्त		कुल प्राप्त भारती	वित्तीय प्रगति		योजना पूर्ण होने की सम्भावित तिथि (ग्राम/पुराहा/त)	उपलब्ध लक्ष्य / उपलब्धि	भौतिक लक्ष्य एवं प्रगति					वित्तीय कार्य प्रगति	दिनांक			
						03/2014 तक प्राप्त भारती	दिनांक	भारती	दिनांक	03/2014 तक वर्ष 2014-15 में कुल		वर्ष 2014-15 में कुल	बांध सीवर (किमी)			टंक सीवर (किमी)	आई पी एस (संख्या)	एम पी एस (संख्या)	वाइलिंग मेन (मी)	सीवरज काम के लिये (किमी)			ट्रीटमेंट प्लांट (प्र एच डी) (ग्राम/पुराहा/त)	भारती	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26
			2790.00/5222.72	Nov-2006/Sept-2007	Dec-06	8222.72	19.11.10			5222.72	4113.39		4113.390		लक्ष्य / उपलब्धि	19.57	8.00	-	1	3000.00	4.00	1	14.60	1.30	

अभिषेक शर्मा

**OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA**

Revised

**Status of Execution of JNNURM / UIDSSMT Schemes - as on/31-03-2015**

Rs. In Crone

Sl. No.	Zone / Circle / Division	Name of Scheme	Sanctioned cost	Funds given by concerned ULB to UPJN		No of Packages		Cost of Packages		Status of remaining packages			Physical Status						Comm.	Expenditure	Amount which UC sent by UPJN to ULB	Proposed date of completion as per D.P.R.	Proposed date of completion	Works of the Project which are proposed to be commissioned and put to public service by 31/12/2009	Name of sites of the Works be commissioned and put to public service by 31/12/2009	Remarks
				Amount	Date	Total proposed	Finalised till now	Total proposed	Finalised till now	Tender Stage	No. of Pkgs	Cost in Cr	Works proposed in approved scheme	Unit	Quantity propose	Works completed	work progress	Remarks								
<b>TEMP. CONSTRUCTION CIRCLE AZAMGARH</b>																										
1	2	3	4	5	6	8a	8b	9a	9b	10					11				12	13	14a	14b	15	16	17	
1	VARANASI / AZAMGARH / BALLIA	Ballia Sewrage Scheme (Civil line Zone)	44.723	13.3450	03/06/2008.	2	2	44.72	44.69					Br/ Sewer	Km.	26.173	26.173		29.390	29.390	03/2009.	03/2014.			Land for STP is identified and proposal land's owner has been sent to NPP Ballia for finalization of land	
				8.0070	08/02/2009.									T/ Sewer	Km.	3.475	2.70	0.775								
				1.0097	24/05/2010.									Over Fl. Sewer	Km.	1.350	0.850	0.500								
				20.0957	05/02/2011.									RM	Km.	2.700	0.891	1.809								
				2.2328	12/07/2011.									STP	No.	1										
				Total	44.6902									MPS	No.	1	1									

  
Executive Engineer

OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA.

## Financial &amp; Physical Status of Project Under UIDSSMT Programme

UIDSSMT - Component

Month :31-03-2015

Amount Rs. In Cr.

Sl. No.	Description	Status			
1	Project Name	<b>Ballia Sewerage Scheme Civil Line Zone</b>			
2	Sanctioned Cost	Rs. 44.7231			
3	Approval Date (SLSC Date)	10.11.2006			
4	Date of Ist Release from Gol	16.03.2007			
5	Date of Completion as per DPR	31.03.2009			
6	Date of Completion (Revised)	31.03.2014			
7	Reasons for Delay	1- Delay in availability of land for S.T.P			
8	Funds Released				
	* Gol Share (Instt. No.)	Rs. 35.78 ( Rs. 17.89 Ist Instt. + Rs. 17.89 IInd Instt.)			
	* State Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
	* ULB (Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
9	Actual Received by PEA	Rs. 44.6902			
10	Expenditure incurred	29.3904			
11	Anticipated Completion Cost §	Rs. 44.69			
12	Status of U/C	29.3904			
13	Physical Status				
Sl. No.	Item / Description	Unit	Provision as per sanctioned DPR	Executed	Commissioned
13.1	Branch Sewer	Km.	26.173	26.173	-
13.2	Trunk Sewer	Km.	3.475	2.7	-
13.3	Over Flow Sewer	Km.	1.35	0.85	-
13.4	M.P.S	No.	1	1	-
13.5	R.M.	Km.	2.7	0.891	-
13.6	S.T.P. (5 Mld)	No.	1	-	-
14	Area Benefited	Civil lines Zone			
15	Measures Taken	1. Testing of steel, sand & Stone aggregate get done.			
	Regrading Quality	2. Cube test & slump test for MPS are being done regularly.by IT BHU			
	Control				
16	Major Issues	Acquisition of land for STP is held up due to unwillingness of farmers. Effort is being made to find alternative land for for construction of STP.			

Executive Engineer

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया										
जे०एन०एन०यू०आर०एम० / यू०आई०डी०एस०एस०एम०टी०										
प्रारूप - 24				नोडल विभाग - नगर विकास			Mar-15			
क्षेत्र - वाराणसी				रु० करोड़ में						
क्र.सं.	जनपद	नगर/निकाय	योजना का नाम	स्वीकृत लागत	कुल ए०सी०ए० (मिशन अवधि 2005-2012)	मासान्त तक ए०सी०ए०	अवमुक्त ए०सी०ए०	कुल अवमुक्त धनराशि (ए०सी०ए०+ राज्यांश निकाय अंश) +	व्यय की गयी धनराशि	अवमुक्त धनराशि के सापेक्ष उपयोगिता की धनराशि
1	2	3	4	5	6	7	8	9	10	11
अस्थाई निर्माण मण्डल, आजमगढ़										
1.	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद पेय जल पुर्नगठन योजना	13.978	6.434	6.434	6.434	12.6107	10.6750	10.6750
2.	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद जलोत्सारण योजना	44.723	35.752	35.752	35.752	44.690	29.3904	29.3904
योग -				58.701	42.186	42.186	42.186	57.301	40.0654	40.0654

  
v/f/k' kkl h v/fhk; Urk

**निर्माणाधीन सीवरेज योजनाएं (राज्य सेक्टर) Mar 2016**

क्रमांक	जनपद	योजना का नाम	स्वीकृत धनराशि (मूल/पुनरीक्षित)	योजना की स्वीकृति की तिथि (मूल/पुनरीक्षित)	योजना प्रारम्भ होने की तिथि	प्राप्त धनराशि का विवरण				वित्तीय प्रगति			योजना पूर्ण होने की समावित तिथि (मूल/पुनरीक्षित)	लक्ष्य/ उपलब्धि	भौतिक लक्ष्य एवं प्रगति										टिप्पणी
						03/2014 तक प्राप्त		वर्ष 2014-15 में प्राप्त		कुल प्राप्त धनराशि	03/2014 तक	वर्ष 2014-15 में			कुल	ब्रांच सीवर (किमी.)	ट्रंक सीवर (किमी.)	आई.पी. एस. (संख्या)	एम.पी. एस. (संख्या)	राइजिंग मेन (मी.)	सीवरेज फार्म चैनल (किमी.)	ट्रीटमेंट प्लांट (एम. एल.डी.)		विविध कार्य	
						धनराशि	दिनांक	धनराशि	दिनांक													सं	क्षमता (एम0एल0डी0)		
						7	8	9	10	11	12	13			14	15	16	17	18	19	20	21	22	23	
1	बलिया	बलिया सीवरेज (सिटी जोन)	2790.00/5222.72	Nov-2005/Sept-2007	Dec-06	5222.72	19.11.10	-	-	5222.72	4113.39	-	4113.390	-	लक्ष्य	19.57	8.00	-	1	3000.00	4.00	1	14.60	1.30	योजना पुनरीक्षित किया जा रहा है।
														उपलब्धि	19.57	8.00	-	1	150.00	-	-	-	1.30		

  
अधिकासी अभियन्ता,

**OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA**

Revised

**Status of Execution of JNNURM / UIDSSMT Schemes - as on 31-03-2016**

**Rs. In Crore**

Sl. No.	Zone / Circle / Division	Name of Scheme	Sanctioned cost	Funds given by concerned ULB to UPJN		No of Packages		Cost of Packages		Status of remaining packages			Physical Status							Amount which UC sent by UPJN to ULB	Proposed date of completion as per D.P.R.	Proposed date of completion	Works of the Project which are proposed to be commissioned and put to public service by 31/12/2009	Name of sites of the Works to be commissioned and put to public service by 31/12/2009	Remarks					
				Amount	Date	Total proposed	Finalised till now	Total proposed	Finalised till now	Tender Stage	No. of Pkgs	Cost in Cr	Works proposed in approved scheme	Unit	Quantity propose	Works completed	work progresses	Remarks	Comm.							Expenditure				
<b>TEMP. CONSTRUCTION CIRCLE AZAMGARH</b>																														
1	2	3	4	5	6	8a	8b	9a	9b	10					11					12	13	14a	14b	15	16	17				
1	VARANASI / AZAMGARH / BALLIA	Ballia Sewrage Scheme (Civil line Zone)	44.723	13.3450	03/06/2008,	2	2	44.72	44.69						Br/ Sewer	Km.	26.173	26.173			29.390	29.390	03/2009,	03/2014,			Estimate To be Revaids			
				8.0070	08/02/2009,											T/ Sewer	Km.	3.475	2.70	0.775										
				1.0097	24/05/2010,											Over Fl. Sewer	Km.	1.350	0.850	0.500										
				20.0957	05/02/2011,												RM	Km.	2.700	0.891	1.809									
				2.2328	12/07/2011,												STP	No.	1											
				<b>Total</b>		44.6902											MPS	No.	1	1										

  
 Executive Engineer

सूत्र संख्या-124

वर्ष 2015-16

प्रपत्र-62

**कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उमराव नगर निगम, बलिया**

जो0एन0एन0यू0आर0एम0

(पेयजल / सीवरेज / ड्रेनेज परियोजनाए)

(नोडल विभाग-नगर विकास)

प्रगति -माह 03 / 2016

(कार्य-प्रगति में / धनराशि रु0 लाख में)

क्र0 सं0	योजनाओं की सं0	स्वीकृत लागत / संशोधित	आवंटित धनराशि	भौतिक प्रगति			क्रामिक वित्तीय व्यय	क्रामिक वित्तीय व्यय प्रतिशत (8/4)
				अनारम्भ	निर्माणाधीन	पूर्ण		
1	2	3	4	5	6	7	9	10
1	बलिया सीवरेज योजना सिविल लाईन जोन	4472.00	4469.00	-	निर्माणाधीन	-	2939.00	65 प्रतिशत

अधिशासी अभियन्ता

## निर्माणाधीन सीवरेज योजनाएं (राज्य सेक्टर) Mar 2017

क्रमांक	जनपद	योजना का नाम	स्वीकृत धनराशि (मूल/पुनरीक्षित)	योजना की स्वीकृति की तिथि (मूल/पुनरीक्षित)	योजना प्रारम्भ होने की तिथि	प्राप्त धनराशि का विवरण					वित्तीय प्रगति			योजना पूर्ण होने की सम्भावित तिथि (मूल/पुनरीक्षित)	लक्ष्य/ उपलब्धि	भौतिक लक्ष्य एवं प्रगति										टिप्पणी
						03/2016 तक प्राप्त		वर्ष 2015-16 में प्राप्त		कुल प्राप्त धनराशि	03/2016तक	वर्ष 2016-17 में	कुल			ब्रांच सीवर (किमी.)	ट्रंक सीवर (किमी.)	आई.पी. एस. (संख्या)	एम.पी. एस. (संख्या)	राइजिंग मेन (मी.)	सीवरेज फार्म चैनल (किमी.)	ट्रीटमेंट प्लांट (एम. एल.डी.)		विविध कार्य ओवर पला		
						धनराशि	दिनांक	धनराशि	दिनांक													सं	क्षमता (एम0एल0डी0)			
						7	8	9	10	11	12	13	14			15	16	17	18	19	20	21	22	23	24	
1	बलिया	बलिया सीवरेज (सिटी जोन)	2790.00/5222.72	Nov-2005/Sept-2007	Dec-06	5222.72	19.11.10	-	-	5222.72	4339.14	123.45	4462.59	-	लक्ष्य	19.57	8.00	-	1	3000.00	4.00	1	14.60	1.30	योजना 6331.49 लाख की पुनरीक्षित कर स्वीकृति हेतु प्रेषित है।	
														उपलब्धि	19.57	8.00	-	1	150.00	-	-	-	1.30			

  
अधिशारी अभियन्ता,

**OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA**

**Status of Execution of JNNURM / UIDSSMT Schemes - as on 31-03-2017**

**Rs. In Crore**

Sl. No.	Zone / Circle / Division	Name of Scheme	Sanctioned cost	Funds given by concerned ULB to UPJN		No of Packages		Cost of Packages		Status of remaining packages			Physical Status							Amount which UC sent by UPJN to ULB	Proposed date of completion as per D.P.R.	Proposed date of completion	Works of the Project which are proposed to be commissioned and put to public service by 31/12/2009	Name of sites of the Works to be commissioned and put to public service by 31/12/2009	Remarks	
				Amount	Date	Total proposed	Finalised till now	Total proposed	Finalised till now	Tender Stage	No. of Pkgs	Cost in Cr	Works proposed in approved scheme	Unit	Quantity proposed	Works completed	work progress	Remarks	Comm							Expenditure
<b>TEMP. CONSTRUCTION CIRCLE AZAMGARH</b>																										
1	2	3	4	5	6	8a	8b	9a	9b	10					11					12	13	14a	14b	15	16	17
1	VARA NASI / AZAMGARH / BALLIA	Ballia Sewrage Scheme (Civil line Zone)	44.7	13.3450	03/06/2008,	2	2	44.72	44.69					Br/ Sewer	Km.	26.173	26.173			29.650	29.650	03/2009,	Mar-18			9.452crRe vaisdEsti mate Sent For Aproval
				8.0070	08/02/2009,									T/ Sewer	Km.	3.475	2.70									
				1.0097	24/05/2010,									Over Fl. Sewer	Km.	1.350	0.850									
				20.0957	05/02/2011,									RM	Km.	2.700	0.891									
				2.2328	12/07/2011,									STP	No.	1										
				Total	44.6902									MPS	No.	1	1									

  
Executive Engineer

OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA.

## Financial &amp; Physical Status of Project Under UIDSSMT Programme

UIDSSMT - Component

Month :03 2017

Amount Rs. In Cr.

Sl. No.	Description	Status			
1	Project Name	<b>Ballia Sewerage Scheme Civil Line Zone</b>			
2	Sanctioned Cost	Rs. 44.7231			
3	Approval Date (SLSC Date)	10.11.2006			
4	Date of Ist Release from Gol	16.03.2007			
5	Date of Completion as per DPR	31.03.2009			
6	Date of Completion (Revised)	31.03.2018			
7	Reasons for Delay	1- Delay in availability of land for S.T.P			
8	Funds Released				
	* Gol Share (Instt. No.)	Rs. 35.78 ( Rs. 17.89 Ist Instt. + Rs. 17.89 IInd Instt.)			
	* State Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
	* ULB (Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
9	Actual Received by PEA	Rs. 44.6902			
10	Expenditure incurred	29.6504			
11	Anticipated Completion Cost §	Rs. 44.69			
12	Status of U/C	29.6504			
13	Physical Status				
Sl. No.	Item / Description	Unit	Provision as per sanctioned DPR	Executed	Commissioned
13.1	Branch Sewer	Km.	26.173	26.173	-
13.2	Trunk Sewer	Km.	3.475	2.7	-
13.3	Over Flow Sewer	Km.	1.35	0.85	-
13.4	M.P.S	No.	1	1	-
13.5	R.M.	Km.	2.7	0.891	-
13.6	S.T.P. (5 Mld)	No.	1	-	-
14	Area Benefited	Civil lines Zone			
15	Measures Taken	1. Testing of steel, sand & Stone aggregate get done.			
	Regrading Quality	2. Cube test & slump test for MPS are being done regularly.by IT BHU			
	Control				
16	Major Issues	Estimate To be Revaids			



Executive Engineer

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया											
जे०एन०एन०यू०आर०एम० / यू०आई०डी०एस०एस०एम०टी०											
प्रारूप - 24				नोडल विभाग - नगर विकास			Mar-17				
क्षेत्र - वाराणसी											रु० करोड़ में
क्र.सं.	जनपद	नगर/निकाय	योजना का नाम	स्वीकृत लागत	कुल ए०सी०ए० (मिशन अवधि 2005-2012)	मासान्त तक कमीटेड ए०सी०ए०	अवमुक्त ए०सी०ए०	कुल अवमुक्त धनराशि (ए०सी०ए०+ राज्यांश निकाय अंश)	व्यय की गयी धनराशि	अवमुक्त धनराशि के सापेक्ष उपयोगिता की धनराशि	
1	2	3	4	5	6	7	8	9	10	11	
अस्थाई निर्माण मण्डल, आजमगढ़											
2.	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद जलोत्सारण योजना	44.723	35.752	35.752	35.752	44.690	29.6504	29.6504	
योग -				44.723	35.752	35.752	35.752	44.690	29.6504	29.6504	

  
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## निर्माणाधीन सीवरेज योजनाएं (राज्य सेक्टर) Mar 2018

क्रमांक	जनपद	योजना का नाम	स्वीकृत धनराशि (मूल/पुनरीक्षित)	योजना की स्वीकृति की तिथि (मूल/पुनरीक्षित)	योजना प्रारम्भ होने की तिथि	प्राप्त धनराशि का विवरण					वित्तीय प्रगति			योजना पूर्ण होने की सम्भावित तिथि (मूल/पुनरीक्षित)	लक्ष्य/ उपलब्धि	भौतिक लक्ष्य एवं प्रगति										टिप्पणी
						03/2017 तक प्राप्त		वर्ष 2017-18 में प्राप्त		कुल प्राप्त धनराशि	03/2017तक	वर्ष 2017-18 में	कुल			ब्रांच सीवर (किमी.)	ट्रंक सीवर (किमी.)	आई.पी. एस. (संख्या)	एम.पी. एस. (संख्या)	राइजिंग मेन (मी.)	सीवरेज फार्म चैनल (किमी.)	ट्रीटमेंट प्लांट (एम. एल.डी.)		विविध कार्य आंशिक पला		
						धनराशि	दिनांक	धनराशि	दिनांक													सं	क्षमता (एम0एल0डी0)			
						7	8	9	10	11	12	13	14			15	16	17	18	19	20	21	22	23	24	
1	बलिया	बलिया सीवरेज (सिटी जोन)	2790.00/5222.72	Nov-2005/Sept-2007	Dec-06	5222.72	19.11.10	-	-	5222.72	4462.59	447..79	4910.38	-	लक्ष्य	19.57	8.00	-	1	3000.00	4.00	1	19.60	1.30	योजना 6331.49 लाख की पुनरीक्षित कर स्वीकृति हेतु प्रेषित है।	
														उपलब्धि	19.57	8.00	-	1	2580.00	-	-	-	1.30			

  
 अधिशासी अभियन्ता,

**OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA**

**Status of Execution of JNNURM / UIDSSMT Schemes - as on 31-03-2018**

**Rs. In Crone**

Sl. No.	Zone / Circle / Division	Name of Scheme	Sanctioned cost	Funds given by concerned ULB to UPJN		No of Packages		Cost of Packages		Status of remaining packages			Physical Status							Amount which UC sent by UPJN to ULB	Proposed date of completion as per D.P.R.	Proposed date of completion	Works of the Project which are proposed to be commissioned and put to public service by 31/12/2009	Name of sites of the Works be commissioned and put to public service by 31/12/2009	Remarks	
				Amount	Date	Total proposed	Finalised till now	Total proposed	Finalised till now	Tender Stage	No. of Pkgs	Cost in Cr	Works proposed in approved scheme	Unit	Quantity propose	Works completed	work progress	Remarks	Comm							Expenditure
<b>TEMP. CONSTRUCTION CIRCLE AZAMGARH</b>																										
1	2	3	4	5	6	8a	8b	9a	9b	10					11					12	13	14a	14b	15	16	17
1	VARA NASI / AZAM GARH/ BALLIA	Ballia Sewrage Scheme (Civil line Zone)	44.7	13.3450	03/06/2008,	2	2	44.72	44.69					Br/ Sewer	Km.	26.173	26.173			40.15	31.85	03/2009,	Mar-18			94.52crRe vaisdEsti mate Sent For Approval
				8.0070	08/02/2009,									T/ Sewer	Km.	3.475	2.70									
				1.0097	24/05/2010,									Over Fl. Sewer	Km.	1.350	0.850									
				20.0957	05/02/2011,									RM	Km.	2.700	2.00									
				2.2328	12/07/2011,									STP	No.	1	45%									
				Total	44.6902									MPS	No.	1	1									

  
 Executive Engineer

## OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA.

## Financial &amp; Physical Status of Project Under UIDSSMT Programme

UIDSSMT - Component

Month :03.2019

Amount Rs. In Cr.

Sl. No.	Description	Status			
1	Project Name	<b>Ballia Sewerage Scheme Civil Line Zone</b>			
2	Sanctioned Cost	Rs. 44.7231			
3	Approval Date (SLSC Date)	10.11.2006			
4	Date of Ist Release from Gol	16.03.2007			
5	Date of Completion as per DPR	31.03.2009			
6	Date of Completion (Revised)	31.03.2018			
7	Reasons for Delay	1- Delay in availability of land for S.T.P			
8	Funds Released				
	* Gol Share (Instt. No.)	Rs. 35.78 ( Rs. 17.89 Ist Instt. + Rs. 17.89 IInd Instt.)			
	* State Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
	* ULB (Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
9	Actual Received by PEA	Rs. 44.6902			
10	Expenditure incurred	40.15			
11	Anticipated Completion Cost §	Rs. 44.69			
12	Status of U/C	31.85			
13	Physical Status				
Sl. No.	Item / Description	Unit	Provision as per sanctioned DPR	Executed	Commissioned
13.1	Branch Sewer	Km.	26.173	26.173	-
13.2	Trunk Sewer	Km.	3.475	2.7	-
13.3	Over Flow Sewer	Km.	1.35	0.85	-
13.4	M.P.S	No.	1	1	-
13.5	R.M.	Km.	2.7	2.00	-
13.6	S.T.P.	No.	1	55%	-
14	Area Benefited	Civil lines Zone			
15	Measures Taken	1. Testing of steel, sand & Stone aggregate get done.			
	Regrading Quality	2. Cube test & slump test for MPS are being done regularly.by IT BHU			
	Control				
16	Major Issues	Estimate Under Revised			

Executive Engineer

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया										
जे०एन०एन०यू०आर०एम० / यू०आई०डी०एस०एस०एम०टी०										
प्रारूप - 24				नोडल विभाग - नगर विकास			Mar-19			
क्षेत्र - वाराणसी				रु० करोड़ में						
क्र.सं.	जनपद	नगर/निकाय	योजना का नाम	स्वीकृत लागत	कुल ए०सी०ए० (मिशन अवधि 2005-2012)	मासान्त तक कमीटेड ए०सी०ए०	अवमुक्त ए०सी०ए०	कुल अवमुक्त धनराशि (ए०सी०ए०+ राज्यांश निकाय अंश)	व्यय की गयी धनराशि	अवमुक्त धनराशि के सापेक्ष उपयोगिता की धनराशि
1	2	3	4	5	6	7	8	9	10	11
अस्थाई निर्माण मण्डल, आजमगढ़										
2.	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद जलोत्सारण योजना	44.723	35.752	35.752	35.752	44.690	40.15	31.85
योग -				44.723	35.752	35.752	35.752	44.690	40.15	31.85

v/f/k' kkl h v/fhk; Urk

**OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA**

**Status of Execution of JNNURM / UIDSSMT Schemes - as on 31-03-2019**

**Rs. In Crone**

Sl. No.	Zone / Circle / Division	Name of Scheme	Sanctioned cost	Funds given by concerned ULB to UPJN		No of Packages		Cost of Packages		Status of remaining packages			Physical Status										Remarks			
				Amount	Date	Total proposed	Finalised till now	Total proposed	Finalised till now	Tender Stage	No. of Pkgs	Cost in Cr	Works proposed in approved scheme	Unit	Quantity propose	Works completed	work progress	Remarks	Comm	Expenditure	Amount which UC sent by UPJN to ULB	Proposed date of completion as per D.P.R.		Proposed date of completion	Works of the Project which are proposed to be commissioned and put to public service by 31/12/2009	Name of sites of the Works be commissioned and put to public service by 31/12/2009
<b>TEMP. CONSTRUCTION CIRCLE AZAMGARH</b>																										
1	2	3	4	5	6	8a	8b	9a	9b	10					11					12	13	14a	14b	15	16	17
1	VARA NASI / AZAM GARH/ BALLIA	Ballia Sewrage Scheme (Civil line Zone)	44.7	13.3450	03/06/2008,	2	2	44.72	44.69					Br/ Sewer	Km.	26.173	26.173			40.15	31.85	03/2009,	Mar-19			94.52crRe vaisdEsti mate Sent For Approval
				8.0070	08/02/2009,									T/ Sewer	Km.	3.475	2.70									
				1.0097	24/05/2010,									Over Fl. Sewer	Km.	1.350	0.850									
				20.0957	05/02/2011,									RM	Km.	2.700	2.00									
				2.2328	12/07/2011,									STP	No.	1	55%									
				Total	44.6902									MPS	No.	1	1									



Executive Engineer

## निर्माणाधीन सीवरेज योजनाएं (राज्य सेक्टर) Mar 2018

क्रमांक	जनपद	योजना का नाम	स्वीकृत धनराशि (मूल/पुनरीक्षित)	योजना की स्वीकृति की तिथि (मूल/पुनरीक्षित)	योजना प्रारम्भ होने की तिथि	प्राप्त धनराशि का विवरण				वित्तीय प्रगति			योजना पूर्ण होने की समाप्ति तिथि (मूल/पुनरीक्षित)	लक्ष्य/ उपलब्धि	भौतिक लक्ष्य एवं प्रगति										टिप्पणी
						03/2018 तक प्राप्त		वर्ष 2018-19 में प्राप्त		कुल प्राप्त धनराशि	03/2018तक	वर्ष 2018-19 में			कुल	ब्रांच सीवर (किमी.)	ट्रंक सीवर (किमी.)	आई.पी. एस. (संख्या)	एम.पी. एस. (संख्या)	राइजिंग मेन (मी.)	सीवरेज फार्म चैनल (किमी.)	ट्रीटमेंट प्लांट (एम. एल.डी.)		विविध कार्य	
						धनराशि	दिनांक	धनराशि	दिनांक													सं	क्षमता (एम0एल0डी0)		
						7	8	9	10	11	12	13			14	15	16	17	18	19	20	21	22	23	
1	बलिया	बलिया सीवरेज (सिटी जोन)	2790.00/5222.72	Nov-2005/Sept-2007	Dec-06	5222.72	19.11.10	-	-	5222.72	4910.38	-411.97	4498.41	-	लक्ष्य	19.57	8.00	-	1	3000.00	4.00	0	0	1.30	योजना पुनरीक्षित होनी है।
														उपलब्धि	19.57	8.00	-	1	2580.00	-	0	0	1.30		

  
अधिशासी अभियन्ता,

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**OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION U.P. JAL NIGAM BALLIA**

Name of Scheme	Sanctioned Cost/Date of sanction Rs. in Lakh	Nos of Packages	Cost of Package Rs. in Lakh	Finalized		Negotiation		Under Process		Re-Tender		Under Call		Work Done
				Nos	Cost Rs. In Lakh	Nos	Cost Rs. In Lakh	Nos	Cost Rs. In Lakh	Nos	Cost Rs. In Lakh	Nos	Cost Rs. In Lakh	
Ballia Re-Organisation w/s scheme	804.23/ 10-11-06	4												16
1. Civil Lines Zone			145.90	-	-	-	-	-	-	-	-	-	-	-
2. Dhritgu Ashram Zone			165.96	-	-	-	-	-	-	-	-	-	-	-
3. Jagdishpur Zone			221.57	-	-	-	-	-	-	-	-	-	-	-
4. E&M Work			270.80	1	270.80	-	-	-	-	-	-	-	-	Five Tw Bored
Ballia Sewerage scheme (Civil Lines Zone)	4472.00/ 10-11-06	3												
1. Supply and laying of sewerage network and appurtenant work			3938.65	-	-	-	-	-	-	-	-	-	-	-
2. Ballia sewerage scheme (E&M work)			175.67	-	-	-	-	-	-	-	-	-	-	-
3. Design and construction of sewage treatment plant (club with city Zone)			357.68	-	-	-	-	-	-	-	-	-	-	-
Solid waste management Ballia	681.66/ 28-09-06	1	681.66	-	-	-	-	-	-	-	-	-	-	-

Executive Engineer

EXECUTIVE ENGINEER  
CON. DIVISION  
U. P. JAL NIGAM  
BALLIA

नगरी क्षेत्रों में स्वीकृत कार्य (सीवर लाईन)  
(नोडल विभाग-नगर विकास विभाग)

क्र.सं.	विभाग/जनपद/विभाग	निर्माण हेतु व्ययनित सीवर लाईन की लम्बाई	सीवर लाईन की लागत	माह मार्च 08						संख्या/कि०मी० में वित्तीय लाख रु० में अभ्युक्ति
				वित्तीय वर्ष के लिए उपलब्ध धनराशि	माह व्यय में की गई धनराशि	माह तक कम्पिक व्यय	माह में पूर्ण की गयी सीवर लाईन (कि०मी०)	माह तक कम्पिक पूर्ण की गयी सीवर लाईन (कि०मी०)	10 -	
1	बलिया जल निगम	27.572कि०मी०	स्वीकृत लागत 5222.725	1066.00	14.00	580.00	0.50	24.50	योजना पर कार्य अक्टूबर 05 में प्रारम्भ किया गया। योजना की कुल स्वीकृत रु० 5222.725 लाख है, इसके सापेक्ष अब तक कुल रु० 2235.00 लाख की धनराशि प्राप्त हुआ है, जिसके सापेक्ष रु० 1749.00 लाख की धनराशि व्यय की जा चुकी है।	

अधिशालसी अभियन्ता

## OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA.

## Financial &amp; Physical Status of Project Under UIDSSMT Programme

UIDSSMT - Component

Month : 31-03-2012

Amount Rs. In Cr.

Sl. No.	Description	Status			
1	Project Name	<b>Ballia Sewerage Scheme Civil Line Zone</b>			
2	Sanctioned Cost	Rs. 44.7231			
3	Approval Date (SLSC Date)	10.11.2006			
4	Date of Ist Release from Gol	16.03.2007			
5	Date of Completion as per DPR	31.03.2009			
6	Date of Completion (Revised)	31.03.2014			
7	Reasons for Delay	1- Delay in availability of land for S.T.P			
8	Funds Released				
	* Gol Share (Instt. No.)	Rs. 35.78 ( Rs. 17.89 Ist Instt. + Rs. 17.89 IInd Instt.)			
	* State Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
	* ULB (Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
9	Actual Received by PEA	Rs. 44.6902			
10	Expenditure incurred	28.551			
11	Anticipated Completion Cost §	Rs. 44.69			
12	Status of U/C	Sent for amount Rs. 28.4279			
13	Physical Status				
Sl. No.	Item / Description	Unit	Provision as per sanctioned DPR	Executed	Commissioned
13.1	Branch Sewer	Km.	26.173	26.173	-
13.2	Trunk Sewer	Km.	3.475	2.7	-
13.3	Over Flow Sewer	Km.	1.35	0.85	-
13.4	M.P.S	No.	1	1	-
13.5	R.M.	Km.	2.7	0.891	-
13.6	S.T.P. (5 Mld)	No.	1	-	-
14	Area Benefited	Civil lines Zone			
15	Measures Taken	1. Testing of steel, sand & Stone aggregate get done.			
	Regrading Quality	2. Cube test & slump test for MPS are being done regularly.by IT BHU			
	Control				
16	Major Issues	Acquisition of land for STP is held up due to unwillingness of farmers. Effort is being made to find alternative land for for construction of STP.			



Executive Engineer

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया										
जे०एन०एन०यू०आर०एम० / यू०आई०डी०एस०एस०एम०टी०										
प्रारूप - 24				नोडल विभाग - नगर विकास						
क्षेत्र - वाराणसी				माह - 03.2012			रु० करोड़ में			
क्र.सं.	जनपद	नगर/निकाय	योजना का नाम	स्वीकृत लागत	कुल ए०सी०ए० (मिशन अवधि 2005-2012)	मासान्त तक ए०सी०ए०	अवमुक्त ए०सी०ए०	कुल अवमुक्त धनराशि (ए०सी०ए०+ राज्यांश निकाय अंश)	व्यय की गयी धनराशि	अवमुक्त धनराशि के सापेक्ष उपयोगिता की धनराशि
1	2	3	4	5	6	7	8	9	10	11
अस्थाई निर्माण मण्डल, आजमगढ़										
1.	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद पेय जल पुर्नगठन योजना	13.978	6.434	6.434	6.434	12.611	8.2020	7.8390
2.	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद जलोत्सारण योजना	44.723	35.752	35.752	35.752	44.690	28.5510	28.4279
योग -				58.701	42.186	42.186	42.186	57.301	36.7530	36.2669

  
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## OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA.

## Financial &amp; Physical Status of Project Under UIDSSMT Programme

UIDSSMT - Component

Month :01-03-2014

Amount Rs. In Cr.

Sl. No.	Description	Status			
1	Project Name	<b>Ballia Sewerage Scheme Civil Line Zone</b>			
2	Sanctioned Cost	Rs. 44.7231			
3	Approval Date (SLSC Date)	10.11.2006			
4	Date of Ist Release from Gol	16.03.2007			
5	Date of Completion as per DPR	31.03.2009			
6	Date of Completion (Revised)	31.03.2014			
7	Reasons for Delay	1- Delay in availability of land for S.T.P			
8	Funds Released				
	* Gol Share (Instt. No.)	Rs. 35.78 ( Rs. 17.89 Ist Instt. + Rs. 17.89 IInd Instt.)			
	* State Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
	* ULB (Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
9	Actual Received by PEA	Rs. 44.6902			
10	Expenditure incurred	29.3904			
11	Anticipated Completion Cost §	Rs. 44.69			
12	Status of U/C	29.3904			
13	Physical Status				
Sl. No.	Item / Description	Unit	Provision as per sanctioned DPR	Executed	Commissioned
13.1	Branch Sewer	Km.	26.173	26.173	-
13.2	Trunk Sewer	Km.	3.475	2.7	-
13.3	Over Flow Sewer	Km.	1.35	0.85	-
13.4	M.P.S	No.	1	1	-
13.5	R.M.	Km.	2.7	0.891	-
13.6	S.T.P. (5 Mld)	No.	1	-	-
14	Area Benefited	Civil lines Zone			
15	Measures Taken	1. Testing of steel, sand & Stone aggregate get done.			
	Regrading Quality	2. Cube test & slump test for MPS are being done regularly.by IT BHU			
	Control				
16	Major Issues	Acquisition of land for STP is held up due to unwillingness of farmers. Effort is being made to find alternative land for for construction of STP.			



Executive Engineer

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया										
जे०एन०एन०यू०आर०एम० / यू०आई०डी०एस०एस०एम०टी०										
प्रारूप - 24				नोडल विभाग - नगर विकास			Mar-14			
क्षेत्र - वाराणसी				रु० करोड़ में						
क्र.सं.	जनपद	नगर/निकाय	योजना का नाम	स्वीकृत लागत	कुल ए०सी०ए० (मिशन अवधि 2005-2012)	मासान्त तक ए०सी०ए०	अवमुक्त ए०सी०ए०	कुल अवमुक्त धनराशि (ए०सी०ए०+ राज्यांश निकाय अंश) +	व्यय की गयी धनराशि	अवमुक्त धनराशि के सापेक्ष उपयोगिता की धनराशि
1	2	3	4	5	6	7	8	9	10	11
अस्थाई निर्माण मण्डल, आजमगढ़										
1.	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद पेय जल पुर्नगठन योजना	13.978	6.434	6.434	6.434	12.6107	10.6750	10.6750
2.	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद जलोत्सारण योजना	44.723	35.752	35.752	35.752	44.690	29.3904	29.3904
योग -				58.701	42.186	42.186	42.186	57.301	40.0654	40.0654

  
 v/f/k' kkl h v/fhk; Urk

OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA.

## Financial &amp; Physical Status of Project Under UIDSSMT Programme

UIDSSMT - Component

Month :03-2016

Amount Rs. In Cr.

Sl. No.	Description	Status			
1	Project Name	<b>Ballia Sewerage Scheme Civil Line Zone</b>			
2	Sanctioned Cost	Rs. 44.7231			
3	Approval Date (SLSC Date)	10.11.2006			
4	Date of Ist Release from Gol	16.03.2007			
5	Date of Completion as per DPR	31.03.2009			
6	Date of Completion (Revised)	31.03.2014			
7	Reasons for Delay	1- Delay in availability of land for S.T.P			
8	Funds Released				
	* Gol Share (Instt. No.)	Rs. 35.78 ( Rs. 17.89 Ist Instt. + Rs. 17.89 IInd Instt.)			
	* State Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
	* ULB (Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
9	Actual Received by PEA	Rs. 44.6902			
10	Expenditure incurred	29.3904			
11	Anticipated Completion Cost §	Rs. 44.69			
12	Status of U/C	29.3904			
13	Physical Status				
Sl. No.	Item / Description	Unit	Provision as per sanctioned DPR	Executed	Commissioned
13.1	Branch Sewer	Km.	26.173	26.173	-
13.2	Trunk Sewer	Km.	3.475	2.7	-
13.3	Over Flow Sewer	Km.	1.35	0.85	-
13.4	M.P.S	No.	1	1	-
13.5	R.M.	Km.	2.7	0.891	-
13.6	S.T.P. (5 Mld)	No.	1	-	-
14	Area Benefited	Civil lines Zone			
15	Measures Taken	1. Testing of steel, sand & Stone aggregate get done.			
	Regrading Quality	2. Cube test & slump test for MPS are being done regularly.by IT BHU			
	Control				
16	Major Issues	Estimate To be Revaids			

Executive Engineer

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया										
जे०एन०एन०यू०आर०एम० / यू०आई०डी०एस०एस०एम०टी०										
प्रारूप - 24				नोडल विभाग - नगर विकास			Mar-16			
क्षेत्र - वाराणसी				रु० करोड़ में						
क्र.सं.	जनपद	नगर/निकाय	योजना का नाम	स्वीकृत लागत	कुल ए०सी०ए० (मिशन अवधि 2005-2012)	मासान्त तक ए०सी०ए०	अवमुक्त ए०सी०ए०	कुल अवमुक्त धनराशि (ए०सी०ए०+ राज्यांश निकाय अंश)	व्यय की गयी धनराशि	अवमुक्त धनराशि के सापेक्ष उपयोगिता की धनराशि
1	2	3	4	5	6	7	8	9	10	11
अस्थाई निर्माण मण्डल, आजमगढ़										
1	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद जलोत्सारण योजना	44.723	35.752	35.752	35.752	44.690	29.3904	29.3904
योग -				44.723	35.752	35.752	35.752	44.690	29.3904	29.3904

  
v/f/k' kkl h vffk; Urk

OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM, BALLIA.

## Financial &amp; Physical Status of Project Under UIDSSMT Programme

UIDSSMT - Component

Month :03.2018

Amount Rs. In Cr.

Sl. No.	Description	Status			
1	Project Name	<b>Ballia Sewerage Scheme Civil Line Zone</b>			
2	Sanctioned Cost	Rs. 44.7231			
3	Approval Date (SLSC Date)	10.11.2006			
4	Date of Ist Release from Gol	16.03.2007			
5	Date of Completion as per DPR	31.03.2009			
6	Date of Completion (Revised)	31.03.2018			
7	Reasons for Delay	1- Delay in availability of land for S.T.P			
8	Funds Released				
	* Gol Share (Instt. No.)	Rs. 35.78 ( Rs. 17.89 Ist Instt. + Rs. 17.89 IInd Instt.)			
	* State Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
	* ULB (Share (Instt. No.)	Rs. 4.472 ( Rs. 2.236 Ist Instt. + Rs. 2.236 IInd Instt.)			
9	Actual Received by PEA	Rs. 44.6902			
10	Expenditure incurred	40.15			
11	Anticipated Completion Cost §	Rs. 44.69			
12	Status of U/C	31.85			
13	Physical Status				
Sl. No.	Item / Description	Unit	Provision as per sanctioned DPR	Executed	Commissioned
13.1	Branch Sewer	Km.	26.173	26.173	-
13.2	Trunk Sewer	Km.	3.475	2.7	-
13.3	Over Flow Sewer	Km.	1.35	0.85	-
13.4	M.P.S	No.	1	1	-
13.5	R.M.	Km.	2.7	2.00	-
13.6	S.T.P.	No.	1	45%	-
14	Area Benefited	Civil lines Zone			
15	Measures Taken	1. Testing of steel, sand & Stone aggregate get done.			
	Regrading Quality	2. Cube test & slump test for MPS are being done regularly.by IT BHU			
	Control				
16	Major Issues	94.52crRevaisdEstimate Sent For Aproval			



Executive Engineer

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया											
जे०एन०एन०यू०आर०एम० / यू०आई०डी०एस०एस०एम०टी०											
प्रारूप - 24				नोडल विभाग - नगर विकास			Mar-18				
क्षेत्र - वाराणसी											रु० करोड़ में
क्र.सं.	जनपद	नगर/निकाय	योजना का नाम	स्वीकृत लागत	कुल ए०सी०ए० (मिशन अवधि 2005-2012)	मासान्त तक कमीटेड ए०सी०ए०	अवमुक्त ए०सी०ए०	कुल अवमुक्त धनराशि (ए०सी०ए०+ राज्यांश निकाय अंश)	व्यय की गयी धनराशि	अवमुक्त धनराशि के सापेक्ष उपयोगिता की धनराशि	
1	2	3	4	5	6	7	8	9	10	11	
अस्थाई निर्माण मण्डल, आजमगढ़											
2.	बलिया	बलिया नगर पालिका परिषद	बलिया नगर पालिका परिषद जलोत्सारण योजना	44.723	35.752	35.752	35.752	44.690	40.15	31.85	
	योग -			44.723	35.752	35.752	35.752	44.690	40.15	31.85	

  
 vf/k' kkl h vfHk; Urk

नगरीय क्षेत्रों में स्वीकृत कार्य (सीवर लाईन)  
(नोडल विभाग - नगर विकास विभाग)

मण्डल / विभाग : आजमगढ़ / जल निगम

माह : 17 अगस्त, 07

संख्या / कि.मी. / लाख रु०

जनपद / विभाग	निर्माण हेतु व्ययित सीवर लाईन की लम्बाई	सीमा लाईन की लम्बाई 2790.00 5227.72 भूख पुनर्स्थापित	वित्तीय वर्ष के लिए उपलब्ध धनराशि	माह में व्यय की गयी धनराशि	माह तक क्रमिक व्यय	माह में पूर्ण की गयी सीवर लाईन (कि.मी.)	माह तक क्रमिक पूर्ण की गयी सीवर लाईन (कि.मी.)	अभ्युक्ति
यदिगा जल निगम	27.145 कि.मी.	2790.00 5227.72 भूख पुनर्स्थापित	66.00	34.51	1209.60	0.50	22.00	योजना पर कार्य अक्टूबर, 05 में प्रारम्भ किया गया। योजना की कुल स्वीकृति रु० 2790.00 लाख है, इसके सापेक्ष 06-07 में 150.00 लाख 05-06 में 1050.00 लाख एवं 07-08 में 66.00 लाख कुल रु० 1266.00 लाख शासन से अवमुक्त हुआ है। जिसके सापेक्ष 05-06 में 20.00 लाख 06-07 में 1155.09 लाख 07-08 में 34.51 लाख कुल 1209.60 लाख की धनराशि व्यय की जा चुकी है। ट्रीटमेंट प्लान्ट हेतु जमीन की लागत अत्यधिक होने के कारण योजना को पुनर्स्थापित कर शासन में व्यय वित्त समिति के अनुमोदनार्थ भजा गया है, बरसात के कारण कार्य प्रभावित है।

अधिशक्ती अभियन्ता



नगरी क्षेत्रों में स्वीकृत कार्य (सीवरेज)  
(नोडल विभाग-नगर विकास विभाग)

आजमगढ़/जल निगम

माह : अप्रैल 2009

संख्या/किमी० में वित्तीय लागत रु०

जनपद/विभाग	निर्माण हेतु चयनित सीवर लाईन की लम्बाई.	सीवर लाईन की लागत	वित्तीय वर्ष के लिए उपलब्ध धनराशि	माह में व्यय की गयी धनराशि	माह तक क्रमिक व्यय	माह तक क्रमिक पूर्ण की गयी सीवर लाईन (किमी०)	अभ्युक्ति
2	3	4	5	6	7	9	10
बलिया / सीवरेज (सिटी जोन)	27.165 किमी०	स्वीकृत लागत रु० 5222.725 लाख	7.10	7.10	7.10	27.00	कुल स्वीकृत रु० 5222.725 लाख के समक्ष अब तक कुल रु० 2235.82 लाख की धनराशि प्राप्त हुआ है जिसके सापेक्ष रु० 2308.02 लाख की धनराशि व्यय की जा चुकी है।
बलिया / सीवरेज (सिविल लाईन जोन)	29.648 किमी०	स्वीकृत लागत रु० 4472.31 लाख	2135.59	-	-	-	कार्य हेतु निविदा स्वीकृति की प्रक्रिया में है।

अभिशासी अभियन्ता

**OFFICE OF THE CHIEF ENGINEER, U.P. JAL NIGAM, GORAKHPUR.**  
**PROGRESS REPORT OF SEWERAGE SCHEME**

PROGRAMME - NORMAL

TEMPORARY CONSTRUCTION CIRCLE, AZAMGARH

MONTH OF PROGRESS 31-03-2010

AMOUNT IN Rs. Lacs

Sl. No.	DISTRICT	NAME OF SCHEME	ESTIMATED	ITEMS	ESTIMATED PROVISION AS PER GOVT. OF INDIA	DATE OF	PHYSICAL PROGRESS				FINANCIAL PROGRESS			REMARKS	
			COST / FUNDS RELEASED UPTO DATE			START /	UPTO	DURING	CUMULA-	UPTO	DURING	CUMULA-			
						EXPECTED							PREVIOUS		THE
						DATE OF	MONTH	CURRENT	SINCE	MONTH	CURRENT	SINCE			
						COMPLETION	CUMMUL-	MONTH	BEGIN	CUMMUL-	MONTH	BEGIN			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	BALLIA	BALLIA	5222.72	<b>A - CIVIL WORKS</b>							2485.00	2915.98	71.00	2986.98	
		SEWERAGE	3135.82	1.SUMPWELL No.	1	12-06-12-07	100%	100%	0%	100%					
				2.TRUNK SEWER	8.00	4/06-2/09	8.00	8.00	0.00	8.00					
				3.BRANCH SEWER	19.57	4/06-2/09	19.07	19.57	0.00	19.57					
				4.RISING MAIN m.	3000	0	0	0	0	0					
				5.UASBSTP. No.	1	0	0	0	0	0					
				6.OVER FLOW PIPE Km.	1.00	4/06-2/09	0.80	1.00	0	1.00					
				7.EFFLUENT CHANNEL km.	4	0	0	0	0	0					
				<b>B - E/M WORKS</b>											
				1.PUMPING PLANT No.	5	12/08-3/09	0	0	0	0					
				2.POWER CONNECTION	1	12/08-3/09	0	0	0	0					
				3.OVERALL PROG. %			56%	60%	0%	60%					
				<b>TOTAL</b>							2485.00	2915.98	71.00	2986.98	

  
Executive Engineer

**OFFICE OF THE CHIEF ENGINEER, U.P. JAL NIGAM, GORAKHPUR,  
PROGRESS REPORT OF PIPED WATER SUPPLY SCHEMES**

PROGRAMME - U.I.D.S.S.M.T.

TEMPORARY CONSTRUCTION CIRCLE, AZAMGARH

MONTH OF PROGRESS 31-03-2010

AMOUNT IN Rs. Lacs

Sl. No.	DISTRICT	NAME OF SCHEME	ESTIMATED COST / FUNDS RELEASED UPTO DATE	ITEMS	ESTIMATED PROVISION AS PER GOVT OF INDIA UNIT	DATE OF START / EXPECTED DATE OF COMPLETION ITEMWISE	PHYSICAL PROGRESS					FINANCIAL PROGRESS			REMARKS								
							UPTO Mar-10	MONTH CUMMUL-ATIVE	DURING THE MONTH	CURRENT MONTH	SINCE BEGINNING	UPTO Mar-10	MONTH CUMMUL-ATIVE	DURING THE MONTH		CURRENT MONTH	SINCE BEGINNING						
																		PREVIOUS	THE	TIVE	PREVIOUS	THE	TIVE
																		MONTH	MONTH	MONTH	MONTH	MONTH	MONTH
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16								
2	BALLIA	BALLIA	4472.31	<b>A - CIVIL WORKS</b>		27-6-09						1811.00	242.99	2053.99	सीवर लाइन एवं पम्पिंग स्टेशन का कार्य प्रगति पर है।								
	C.D.	SEWERAGE	2135.29	1.SUMPWELL	1 No	25-12-10	-	20%	0%	20%													
		CIVIL LINES		2.TRUNK SEWER	3.475Km.	-	-	1800M	0	1800M													
		ZONE		3.BRANCH SEWER	26.173Km.	-	-	16.25	2.96	21.24													
		12045/26/2/Ballia/		4.RISING MAIN	2700m.	-	-	-	-	-													
		U.I.D.S.S.M.T./20/		5.TREATMENT PLAT	1No.	-	-	-	-	-													
		06-CPHEEO		6.EFFLUENT CHANNE	4.00Kk	-	-	-	-	-													
		Govt of India																					
				<b>B - E/M WORKS</b>								0.00	0	0.00									
				1.PUMPING PLANT	1 No.	-	-	-	-	-													
				2.POWER CONNECTION	1 No.	-	-	-	-	-													
				3. OVERALL PROG. %																			
				<b>TOTAL</b>							0.00	1811.00	242.99	2053.99									

  
Executive Engineer

**OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION UP JAL NIGAM BALLIA.**  
**PROGRESS REPORT OF PIPED WATER SUPPLY SCHEMES**

**PROGRAMME - U.I.D.S.S.M.T.**  
**TEMPORARY CONSTRUCTION CIRCLE, AZAMGARH**

AMOUNT IN Rs. Lacs

Sl. No.	DISTRICT	NAME OF SCHEME	ESTIMATED	ITEMS	ESTIMATED PROVISION AS PER GOVT. OF INDIA	DATE OF	PHYSICAL PROGRESS					FINANCIAL PROGRESS				REMARKS
			COST / FUNDS			START / EXPECTED	UPTO	UPTO	DURING	CUMULA-	UPTO	DURING	CUMULA-	16		
			RELEASED			DATE OF COMPLETION		PREVIOUS MONTH	THE MONTH	TIVE SINCE BEGINNING	PREVIOUS MONTH	THE MONTH	TIVE SINCE BEGINNING			
			UPTO DATE			UNIT	Mar-11	CUMMUL-ATIVE	MONTH	SINCE BEGINNING	Mar-11	CUMMUL-ATIVE	SINCE BEGINNING			
1	2	3	4	5	6	7	8	9	10	11	12	13	14		15	16
2	BALLIA	BALLIA	4472.31	<b>A - CIVIL WORKS</b>		27-6-09					2771.00	2771.00	39.12	2810.12	सीवर लाइन का कार्य प्रगति पर है। रेलवे विभाग से अनुमति मिल जाने के पश्चात साइडिंग में का कार्य शुरु कर दिया गया है। भू. खासियों के असाहमत होने के कारण ट्रीटमेंट प्लांट हेतु भूमि अधिग्रहण की कार्यवाही वर्तमान में बाधित है। इफ्लुवेंट मेंगल हेतु भूमि अधिग्रहण का कार्य STP के भूमि अधिग्रहण के पश्चात किया जायेगा।	
	C.D.	SEWERAGE	4469.02	1.SUMPWELL	1 No	25-12-10	80%	100%	0%	100%						
		CIVIL LINES		2.TRUNK SEWER	3.475Krr	-	2.49	2.49	0.21	2.70						
		ZONE		3.BRANCH SEWER	6.173Krr	-	26.00	26.00	0.00	26.00						
		12045/26/2/Ballia/		4.RISING MAIN	2700m	-	-	-	100	100						
		U.I.D.S.S.M.T./20/		5.TREATMENT PLAT	1No.	-	-	-	-	-						
		06-CPHEEO		6.EFFLUENT CHANNE	4.00Kk	-	-	-	-	-						
		Govt of India										0.00	0	0.00		
				<b>B - E/M WORKS</b>												
				1.PUMPING PLANT	1 No.	-	-	-	-	-						
				2.POWER CONNECTION	1 No.	-	-	-	-	-						
				3. OVERALL PROG. %			50%	50%	0%	50%						
				<b>TOTAL</b>							2771.00	2771.00	39.12	2810.12		

  
**Executive Engineer**



# उत्तर प्रदेश जल निगम

प्रधान कार्यालय, 6 - राणा प्रताप मार्ग, लखनऊ, 226001

पत्रांक 141 / नागर-2 / 033- 304 / 16 दिनांक : 5 .05.2016

सेवा में,

उप सचिव,  
नगर विकास अनुभाग-5  
उ0प्र0 शासन,  
लखनऊ।

**विषय:-राज्य सेक्टर कार्यक्रम के अन्तर्गत जनपद बलिया की बलिया सीवरेज योजना (सिटी जोन) का पुनरीक्षित प्राक्कलन अनुमानित लागत रू0 6331.49 लाख के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक मुख्य अभियंता (वा0क्ष0), उ0प्र0 जल निगम, वाराणसी द्वारा तकनीकी स्वीकृति एवं अप्रेजल क्लीयरेन्स कर राज्य सेक्टर कार्यक्रम के अन्तर्गत जनपद बलिया की बलिया सीवरेज योजना (सिटी जोन) अनुमानित लागत रू0 6331.49 लाख का पुनरीक्षित प्राक्कलन उपलब्ध कराया गया है, जिसे संलग्न कर स्वीकृति/धनावंटन हेतु प्रेषित।

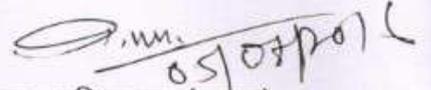
संलग्नक:-उपरोक्तानुसार।

भवदीय

(एम0 सी0 जोशी)  
मुख्य अभियन्ता (नागर)

**पू0सं0 एवं दिनांक उपरोक्तानुसार।**

प्रतिलिपि मुख्य अभियंता (वा0क्ष0), उ0प्र0 जल निगम, वाराणसी को उनके पत्रांक-1962 / डब्ल्यू-14 / 202 दिनांक 27.05.2016 के क्रम में इस अनुरोध के साथ प्रेषित कि विषयगत योजना को राज्य सेक्टर कार्यक्रम के अन्तर्गत वित्त पोषण हेतु उ0प्र0 व्यापार विकास निधि से वित्त पोषण विषयक प्रमाण-पत्र एवं प्राक्कलन की एक प्रति तत्काल उपलब्ध कराने का कष्ट करें।

  
मुख्य अभियन्ता (नागर)



# उत्तर प्रदेश जल निगम

प्रधान कार्यालय, 6-राणा प्रताप मार्ग, लखनऊ-226001

पत्रांक: 138

/1005/035-125/UIDSSMT/16, दिनांक: 04.06.2016

सेवा में,

निदेशक/एस.एल.एन.ए.,  
स्थानीय निकाय निदेशालय,  
लखनऊ, उत्तर प्रदेश।

विषय: यू.आई.डी.एस.एम.टी. कार्याश के अन्तर्गत बलिया सीवरेज योजना (सिविल लाइन जोन) के पुनरीक्षित आगणन के सम्बन्ध में।

महोदय,

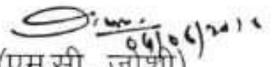
उपरोक्त विषयक मुख्य अभियन्ता (वाराणसी क्षेत्र), उ. प्र. जल निगम, वाराणसी के पत्रांक 1965/डब्लू-14/205 दिनांक 27.05.2016 द्वारा पुनरीक्षित आगणन प्रस्तुत किया है। इस संबंध में अवगत कराना है कि प्रस्तावित भूमि का अधिग्रहण मार्च 2016 में होने के कारण सीवेज ट्रीटमेंट प्लान्ट के निर्माण कार्य मार्च 2016 में प्रारम्भ हो सका। बलिया सीवरेज योजना दो भागों में बनायी गयी है। 1-सिटी जोन -राज्य सेक्टर के अन्तर्गत एवं 2-सिविल लाईन जोन -यू. आई.डी.एस.एम.टी. कार्यक्रम के अन्तर्गत। सिटी जोन में 14.6 एम.एल.डी. एवं सिविल लाईन जोन में 5.00 एम.एल.डी. का ट्रीटमेंट प्लान्ट प्रस्तावित है। उक्त पुनरीक्षित आगणन में दोनों जोन के लिए संयुक्त रूप से 19.59 एम.एल.डी. क्षमता का एस.बी.आर तकनीक पर आधारित सीवेज ट्रीटमेंट प्लान्ट प्रस्तावित किया गया है।

सीवेज ट्रीटमेंट प्लान्ट के निर्माण एवं राइजिंग मेन के कार्य को छोड़कर योजना के लगभग सभी कार्य पूर्ण कर लिया गया है। जल निगम को UIDSSMT कार्यक्रम के अन्तर्गत उक्त योजना की स्वीकृत लागत रु 4472.00 लाख के सापेक्ष अवमुक्त धनराशि रु 4469.00 लाख में से रु 2939 लाख व्यय हुआ है। पुर्व में स्वीकृत मूल लागत रु 4472.00 लाख में सेन्टेज सम्मिलित नहीं है।

अतः बलिया सीवरेज योजना (सिविल लाइन जोन) का पुनरीक्षित प्राक्कलन सेटज सहित पुनरीक्षित लागत रु. 9452.95 लाख संलग्न कर शासन से स्वीकृत कराने हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

भवदीय,

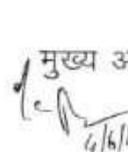
  
(एम.सी. जोशी)

मुख्य अभियन्ता (नागर)  
4/6/16

पू.सं. एवं दिनांक: यथोपरि

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, नगर विकास, उ० प्र० शासन लखनऊ।
2. मुख्य अभियन्ता, (वाराणसी क्षेत्र), उ.प्र. जल निगम, वाराणसी।

  
मुख्य अभियन्ता (एन०यू०आर०एम०)  
4/6/16



# उत्तर प्रदेश जल निगम

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया।

पत्रांक: 563 / कार्य-10 / 47 दिनांक: 07.05.2019

सेवा में,

अधीक्षण अभियन्ता,  
अस्थाई निर्माण मण्डल,  
उ०प्र० जल निगम  
आजमगढ़।

**विषय:- बलिया नगर में सीवरेज सिस्टम का प्राक्कलन के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक अवगत कराना है कि खण्ड द्वारा विरचन की गयी बलिया नगर में शेष सीवरेज सिस्टम को सम्मिलित कराते हुए प्राक्कलन रू० 112.75 करोड की संलग्न कर अग्रेत्तर कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार।  
(तीन प्रतियो में)

भवदीय

(कायम हुसैन)  
अधिशासी अभियन्ता

E-mail:-upjn.ballia@gmail.com

Mob:-9473942710



# उत्तर प्रदेश जल निगम

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया।

पत्रांक: 700 / कार्य-10 / 56 दिनांक: 17.07.2019

सेवा में,

अधीक्षण अभियन्ता,  
अस्थाई निर्माण मण्डल,  
उ०प्र० जल निगम  
आजमगढ।

विषय:- प्राक्कलन प्रेषित करने के सम्बन्ध में।

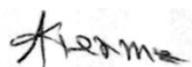
महोदय,

उपरोक्त विषयक नमामि गंगे कार्यक्रम के अन्तर्गत विरचन की गयी प्राक्कलन 03 प्रतियों में संलग्न कर अग्रेत्तर कार्यवाही हेतु प्रेषित है।

क्रमांक	योजना का नाम	कार्यक्रम का नाम	अनुमानित लागत(रु० लाख में)
1	2	3	4
1	बलिया नगर क्षेत्र की सीवरेज प्रणाली का शुद्धिकरण	राज्य सेक्टर	167.40 करोड

संलग्नक:- उपरोक्तानुसार।  
(तीन प्रतियो में)

भवदीय

  
अधिशासी अभियन्ता

**Case :-** MATTERS UNDER ARTICLE 227 No. - 3464 of 2019

**Petitioner :-** Shiv Ji

**Respondent :-** Nagar Palika Parishad Ballia And 2 Others

**Counsel for Petitioner :-** Krishna Mohan Singh

**Counsel for Respondent :-** C.S.C.,Pranjal Mehrotra,Satendra Pratap Singh,Vimlesh Kumar Rai

**Hon'ble Ashok Kumar,J.**

Supplementary affidavit filed today be taken on record.

Heard learned counsel for the petitioner and Sri Satendra Pratap Singh, learned counsel represents the respondent no.1 and Sri Vimlesh Kumar Rai, learned counsel representing the respondent no.2.

As prayed by learned counsel for the respondents, four weeks time is allowed to file counter affidavit. Rejoinder affidavit, if any, may be filed within two weeks thereafter.

List this petition before appropriate Bench in the 3rd week of July, 2019 and shall not be treated as part heard/tied up to this Bench.

As agreed by learned counsel representing the respondents that the respondents have acquired the land situates at Araji no.183 and 184 only and the petitioner is in possession of land situates at Araji no.163 and 182, therefore, it is provided that the status quo as on date be maintained by both the parties till the next date of listing.

It is further directed that no construction including the boundary wall will be raised by the respondents without the permission of the Court.

**Order Date :-** 21.5.2019

A.Kr.\*



## उत्तर प्रदेश जल निगम

प्रधान कार्यालय, 6-राणा प्रताप मार्ग, लखनऊ-226001

106

पत्रांक:- 13 / 1009 / 072-0001 / निविदा / पी0पी0आर0बी0डी0 / 20

दिनांक : 03.07.2020

ई-मेल द्वारा

सेवा में,

मुख्य अभियन्ता (वा10 क्षेत्र)  
उ0प्र0 जल निगम,  
वाराणसी।

विषय:- बलिया नगर में निर्माणाधीन सीवरेज योजना के अवशेष कार्यों को पूर्ण कराने के सम्बन्ध में।

महोदय,

बलिया नगर की सीवरेज योजना के अन्तर्गत 19.6 एम0एल0डी0 एस0टी0पी0 एवं तत्सम्बन्धित अवशेष कार्यों को सेलेक्शन बॉण्ड के माध्यम से पूर्ण कराने का प्रस्ताव निदेशक मण्डल उ0प्र0 जल निगम की 176वीं बैठक दिनांक 25.06.2020 में मद संख्या-176.22.24 पर रखा गया था, जिस पर निदेशक मण्डल द्वारा कतिपय निर्देशों सहित अनुमोदन प्रदान कर दिया गया है।

निदेशक मण्डल के निर्णय से सचिव(प्रशासन) के पत्र संख्या-639/प्र-1/2005-0021/20 दिनांक 02 जुलाई, 2020 द्वारा अवगत कराया गया है, जिसकी छायाप्रति इस आशय से संलग्न कर प्रेषित है कि निदेशक मण्डल द्वारा दिये गये निर्देशानुसार कार्यवाही सुनिश्चित कराते हुए अनुपालन आख्या प्रेषित करने का कष्ट करें।

संलग्नक:- उपरोक्तानुसार।

भवदीय,

Rajiv  
3/7/2020

(राजीव निगम)

मुख्य अभियन्ता (पी0पी0आर0बी0डी0)  
एवं नोडल अधिकारी।

पू0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को संलग्न सहित सूचनार्थ प्रेषित।

- 1- निजी सचिव, प्रबन्ध निदेश, उ0प्र0 जल निगम, लखनऊ।
- 2- मुख्य अभियन्ता(नागर), उ0प्र0 जल निगम, लखनऊ।

संलग्नक:- उपरोक्तानुसार।

मुख्य अभियन्ता (पी0पी0आर0बी0डी0)  
एवं नोडल अधिकारी।Slewa  
4/7/2020

4/7/2020



# उत्तर प्रदेश जल निगम

6, राणा प्रताप मार्ग, लखनऊ

पत्रांक: 639 / 1 / 2005-0021 / 20

दिनांक: 02 - जुलाई, 2020

सेवा में,

मुख्य अभियन्ता(पी०पी०आर०वी०डी०)  
उ०प्र० जल निगम,  
लखनऊ।

विषय:- उत्तर प्रदेश जल निगम निदेशक मण्डल की 176वीं बैठक की अनुपालन आख्या के सम्बन्ध में।

महोदय,

उत्तर प्रदेश जल निगम निदेशक मण्डल की 176वीं बैठक दिनांक 25.06.2020 को सम्पन्न हुई थी। उक्त बैठक के मद सं० 176.22.16, 176.22.17 एवं 176.22.24 पर निदेशक मण्डल द्वारा निम्नानुसार निर्देश दिए गए हैं:-

क्र०सं०	एजेण्डा का विवरण	निदेशक मण्डल द्वारा लिया गया निर्णय
1	2	3
176.22.16	उ०प्र० जल निगम में निर्माण कार्यों हेतु आमंत्रित की जाने वाली निविदा में अर्हता एवं अन्य समीचीन शर्तों में प्रस्तावित सुधार पर निदेशक मण्डल के अनुमोदन का प्रस्ताव।	निदेशक मण्डल द्वारा कार्योत्तर अनुमोदन प्रदान किया गया।
176.22.17	पश्चिमी कलस्टर के पी.एम.सी. का कार्य मै० एल.एन. मालवीया इन्फ्रा प्रोजेक्ट्स प्रा०लि०, भोपाल के साथ अनुबन्ध के गठन से पूर्व कन्सलटेन्ट द्वारा प्रेषित की-प्रोफ़ेसनल्स की सूची में परिवर्तन हेतु निदेशक मण्डल के अनुमोदन हेतु प्रस्ताव।	निदेशक मण्डल द्वारा अनुमोदन प्रदान किया गया।
176.22.24	बलिया सीवरेज योजना के अन्तर्गत 19.6 एम.एल.डी. एस.टी.पी. एवं तत्सम्बन्धित अवशेष कार्यों को सेलेक्शन बान्ड से पूर्ण कराने के प्रस्ताव पर निदेशक मण्डल उ०प्र० जल निगम के अनुमोदन हेतु एजेण्डा नोट	विचार विमर्श के उपरान्त राज्य सेक्टर में बलिया सीवरेज योजना (सिटी जोन) तथा यू.आई.डी.एस.एस.एम.टी. सेक्टर बलिया (सिविल लाइन) के अपूर्ण कार्यों को पूरा करते हुए इस योजना को कार्यशील कराने के लिए दिये गये प्रस्ताव का अनुमोदन इस निर्देश के साथ किया गया कि राज्य सरकार द्वारा अवशेष कार्यों हेतु

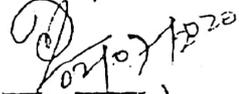
क्र०सं०	एजेण्डा का विवरण	निदेशक मण्डल द्वारा लिया गया निर्णय
1	2	3
		पुनरीक्षित/अनुपूरक प्राक्कलन शासन स्तर से स्वीकृति के उपरान्त अग्रेतर कार्यवाही सुनिश्चित किया जाये। जब तक शासन स्तर से पुनरीक्षित/अनुपूरक प्राक्कलन की स्वीकृति प्राप्त नहीं होती है तब तक किसी प्रकार की कार्यवाही न की जाये जिससे वित्तीय दायित्व (फाइनेन्सियल लाईबिलिटी) न बढ़े।

उक्त बैठक में प्रस्तुत मद सं० 176.22.16, 176.22.17 एवं 176.22.24 से सम्बन्धित पत्रावली अग्रेतर कार्यवाही हेतु संलग्न कर प्रेषित है।

कृपया उक्त सन्दर्भ में यथावश्यक कार्यवाही कराते हुए अनुपालन आख्या इस कार्यालय को तत्काल उपलब्ध कराने का कष्ट करें।

संलग्नक:- यथोक्त।

भवदीय,



( डी०एन० यादव )  
सचिव(प्रशासन)

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ० प्र० जल निगम, बलिया।

पत्रांक ५४५ / कार्य-१० / २५

दिनांक १०-०८-२०

सेवा में,

मुख्य अभियन्ता (वा०क्षे०)

उ० प्र० जल निगम,

वाराणसी।

**विषय :-** राज्य सेक्टर कार्यक्रम के अन्तर्गत बलिया सीवरेज योजना के प्राक्कलन अनुमानित लागत रु० १३९८१.३१ लाख के संबंध में।

**महोदय,**

कृपया उपरोक्त विषयक मुख्य अभियन्ता (पी०पी०आर०बी०डी०), उ० प्र० जल निगम, लखनऊ के पत्रांक ४४१/१००९/०७२-०००१/PPRBD/२०, दि० ३०.०७.२०२० के साथ संलग्न टिप्पणी के अनुसार राज्य सेक्टर कार्यक्रम के अन्तर्गत बलिया सीवरेज योजना में उल्लिखित कमियों का निराकरण करने के उपरान्त अनुपालन आख्या तथा वि०/याँ० कार्यों का संशोधित प्राक्कलन प्रेषित किया जा रहा है। यहाँ यह भी अवगत कराना है कि उक्त निराकरण के उपरान्त प्राक्कलन की लागत में कोई संशोधन हुआ है।

अतः तदनुसार उक्त योजना का प्राक्कलन अनुमानित लागत रु० १३९८१.३१ लाख स्वीकृति एवं धनावंटन हेतु प्रेषित है।

**संलग्नक :-** उपरोक्तानुसार।

भवदीय

(अंकुर श्रीवास्तव)

अधिशासी अभियन्ता

**पृ०सं० एवं दिनांक उपरोक्तानुसार**

प्रतिलिपि अधीक्षण अभियन्ता, अस्थाई निर्माण मण्डल, उ० प्र० जल निगम, आजमगढ़ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

अधिशासी अभियन्ता



E-mail:-upjn.ballia@gmail.com

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# उत्तर प्रदेश जल निगम

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया।

पत्रांक:

708 / कार्य-10 / 35

दिनांक: 22.09.2020

सेवा में,

अधीक्षण अभियन्ता,  
अस्थाई निर्माण मण्डल,  
उ०प्र० जल निगम,  
आजमगढ।

विषय:-बलिया सीवरेज के रिवाइजड प्राक्कलन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक इस खण्ड द्वारा विरचित की गयी बलिया सीवरेज का संशोधित प्राक्कलन रू० 20029.12 लाख संलग्न कर अग्रिम कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार।

इसके अतिरिक्त नक्काशे के साथ  
अस्थाई निर्माण मण्डल, उ०प्र० जल निगम  
आजमगढ

भवदीय

(अंकुर श्रीवास्तव)  
अधिशासी अभियन्ता



# उत्तर प्रदेश जल निगम

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कार्यालय मुख्य अभियन्ता (वाराणसी क्षेत्र), उ०प्र० जल निगम,  
एस.टी.पी. कैम्पस, भगवानपुर, वाराणसी-221005

पत्रांक 2182 / W-14 / 248 दिनांक 28.08.2021

सेवा में,

मुख्य अभियन्ता (गंगा),  
उ०प्र० जल निगम,  
लखनऊ।

विषय:- नमामि गंगे कार्यक्रम के अन्तर्गत पुनरीक्षित प्राक्कलन प्रेषण के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अधीक्षण अभियन्ता, अरथाई निर्माण मण्डल, उ०प्र० जल निगम, आजमगढ़ के पत्रांक 890/आर-1/44 दिनांक 18.08.2021 द्वारा प्राप्त जनपद बलिया की निम्नलिखित योजना का पुनरीक्षित प्राक्कलन संलग्न कर अग्रेतर कार्यवाही हेतु प्रेषित है। उक्त के सन्दर्भ में शासन के पत्रांक 3640/नौ-5-2020-153 वजट/2020 दिनांक 18.09.2020 जो कि मुख्य अभियन्ता (नागर), उ०प्र० जल निगम, लखनऊ के पत्रांक 398/नागर-2/033-0304/20 दिनांक 25.09.2020 (छाया प्रति संलग्न) द्वारा प्राप्त हुआ है, में उल्लिखित बिन्दु के सम्बन्ध में विन्दुवार आख्या निम्नवत् है-

- जनपद बलिया के सीवरेज योजनाओं के कार्य क्रमशः जे.एन.एन.यू.आर.एम. के उपघटक यू.आई.डी.एस.एस. एम.टी. एवं राज्य सेक्टर के अन्तर्गत सिविल लाइन जोन धनराशि रु. 4472.00 लाख एवं सिटी जोन धनराशि रु. 5222.72 लाख स्वीकृत परियोजनाओं के अन्तर्गत कराये जा रहे हैं। चूंकि वर्तमान में जे.एन.एन. यू.आर.एम. योजना बन्द हो चुकी है एवं उक्त कार्यक्रम से वित्त पोषण न होने के फलस्वरूप उक्त योजनाओं के अवशेष कार्य राज्य सेक्टर के अन्तर्गत वित्त पोषण हेतु प्राक्कलन विरचित करते हुए वित्तीय स्वीकृति एवं धनावंटन हेतु प्रेषित किया गया था।
- प्रधान कार्यालय उ०प्र० जल निगम, लखनऊ के निर्देशानुसार बलिया सीवरेज योजनाओं के अवशेष कार्य नमामि गंगे कार्यक्रम के अन्तर्गत वित्त पोषण हेतु प्राक्कलन विरचित करते हुए वित्तीय स्वीकृति एवं धनावंटन हेतु प्रेषित किया जा रहा है।

क्र.सं.	योजना का नाम	पुनरीक्षित अनुमानित लागत (रु. लाख में)
i.	Revised detailed project report for Ballia Nagar Palika Parishad Sewerage and Sewage Treatment Scheme (City Area and Civil Lines Area), District-Ballia, U.P.	14478.96
ii.	15 Years Operation & Mainenance	5937.66
iii.	Total Cost	20416.62

संलग्नक:- उपरोक्तानुसार।

भवदीय,

(ए.के. पुरवार)  
मुख्य अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- संयुक्त प्रवन्ध निदेशक (गंगा), उ०प्र० जल निगम, लखनऊ।
- मुख्य अभियन्ता (नागर), उ०प्र० जल निगम, लखनऊ।
- अधीक्षण अभियन्ता, अरथाई निर्माण मण्डल, उ०प्र० जल निगम, आजमगढ़।
- अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम, बलिया।

मुख्य अभियन्ता

उत्तर प्रदेश शासन  
नगर विकास अनुभाग-3  
संख्या-1770/9-3-21-05 सी/2021  
लखनऊ: 09 सितम्बर, 2021

अधिसूचना

उत्तर प्रदेश जल सम्भरण तथा सीवर व्यवस्था (संशोधन) अधिनियम, 2021 (उत्तर प्रदेश अधिनियम संख्या 26 सन 2021) की धारा 1 की उपधारा (2) के अधीन शक्तियों का प्रयोग करके राज्यपाल, दिनांक 09 सितम्बर, 2021 को ऐसा दिनांक नियत करती हैं, जिस दिनांक को उक्त अधिनियम के उपबन्ध प्रवृत्त होंगे।

आज्ञा से,

(डॉ० रजनीश दुबे)

अपर मुख्य सचिव ।

संख्या:- 1770/9-3-21-05 सी/2021, तददिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. अपर मुख्य सचिव, श्री राज्यपाल, उ०प्र० ।
2. अपर मुख्य सचिव, मुख्य मंत्री, उ०प्र० शासन ।
3. मुख्य सचिव, उ०प्र० शासन ।
4. प्रमुख सचिव, विधान सभा, उ०प्र० ।
5. प्रमुख सचिव, विधान परिषद, उ०प्र० ।
6. प्रमुख सचिव, नमामि गंगे और ग्रामीण पेय जल आपूर्ति विभाग, उ०प्र० शासन ।
7. प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण) ।
8. निदेशक, सूचना एवं जनसम्पर्क विभाग, उ०प्र० ।
9. निदेशक, राजकीय मुद्रणालय, ऐशबाग, लखनऊ को इस अनुरोध सहित प्रेषित कि कृपया उत्तर प्रदेश जल सम्भरण तथा सीवर व्यवस्था (संशोधन) अधिनियम, 2021 (उत्तर प्रदेश अधिनियम संख्या 26 सन 2021) को दिनांक 09 सितम्बर, 2021 से प्रवृत्त किए जाने के सम्बन्ध में निर्गत अधिसूचना संख्या- 1770/9-3-21-05 सी/2021, दिनांक 09 सितम्बर, 2021 को उत्तर प्रदेश असाधारण गजट के विधायी परिशिष्ट के भाग-4 के खण्ड (ख) में प्रकाशित करते हुए, इसको 500 प्रतियां नगर विकास अनुभाग-3, बापू भवन सचिवालय, सप्तम तल, उ०प्र० लखनऊ को उपलब्ध कराने का कष्ट करें।
10. संसदीय कार्य अनुभाग-1
11. विधि परामर्शी पुस्तकालय, उ०प्र० सचिवालय ।
12. भाषा अनुभाग-5, उ०प्र० सचिवालय ।
13. विधायी अनुभाग-2, उ०प्र० सचिवालय ।
14. गार्ड बुक ।

आज्ञा से,

(राजेन्द्र मणि त्रिपाठी)

उप सचिव ।

**UTTAR PRADESH SHASAN**  
**Nagar Vikas Anubhag-3**

In pursuance of the provisions of clause (3) of article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of Notification no-1770/9-3-21-05 C/2021 dated 09 September, 2021.

**NOTIFICATION**

No. 1770/9-3-21-05 C/2021

Lucknow: Dated: 09 SEPTEMBER, 2021

In exercise of the powers under sub-section (2) of section 1 of the Uttar Pradesh Water Supply and Sewerage (Amendment) Act, 2021 (U.P. Act no. 26 of 2021), the Governor is pleased to appoint the 9<sup>th</sup> day of September, 2021 as the date on which of the provisions of the said Act shall come into force.

  
BY ORDER,  
(D. Rajneesh Dube)  
Additional Chief Secretary

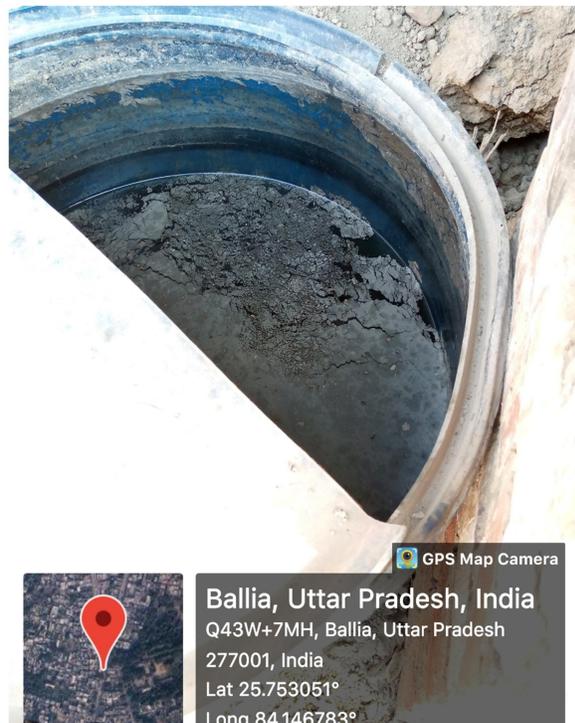
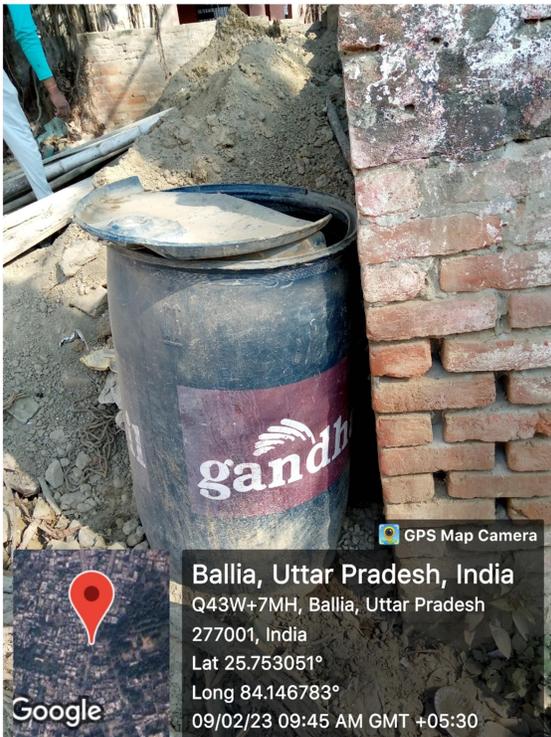
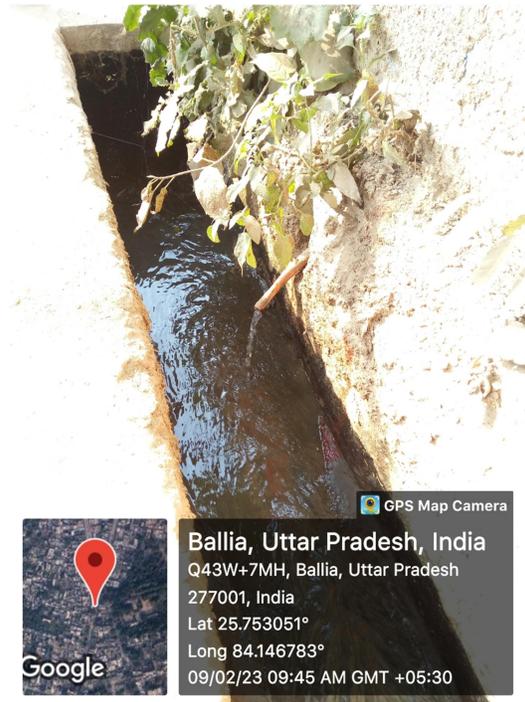
NO /9-3-21-05 C/2021- Dated As above

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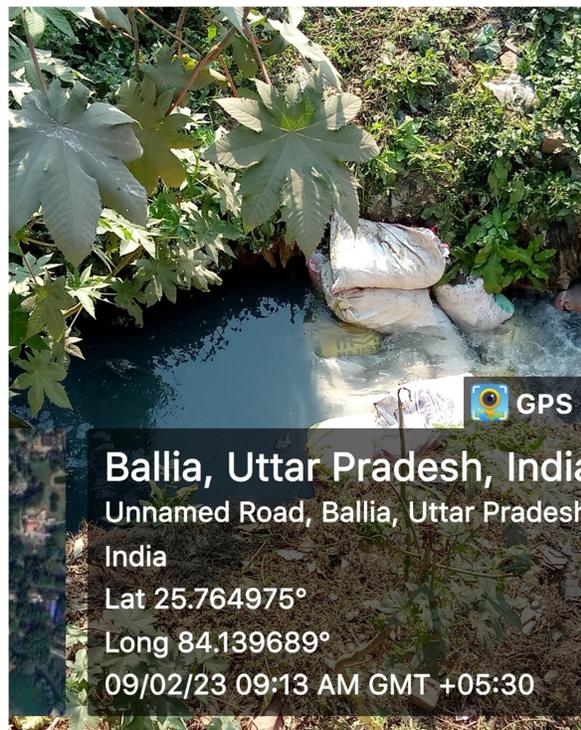
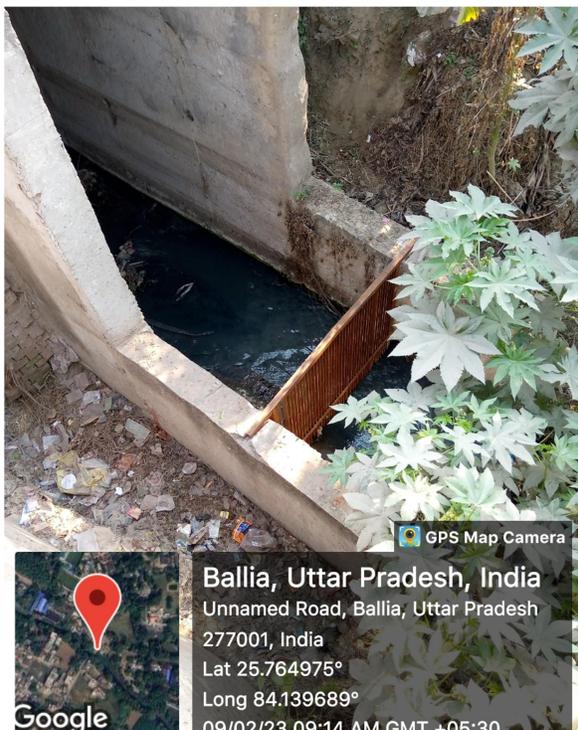
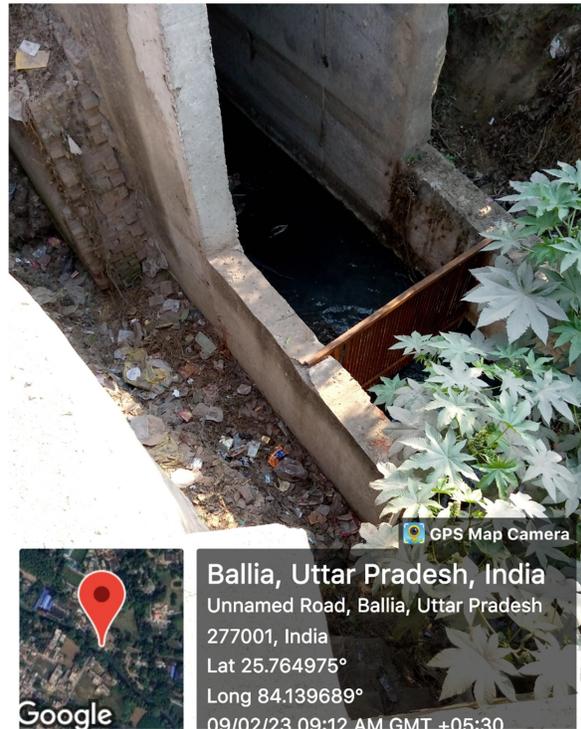
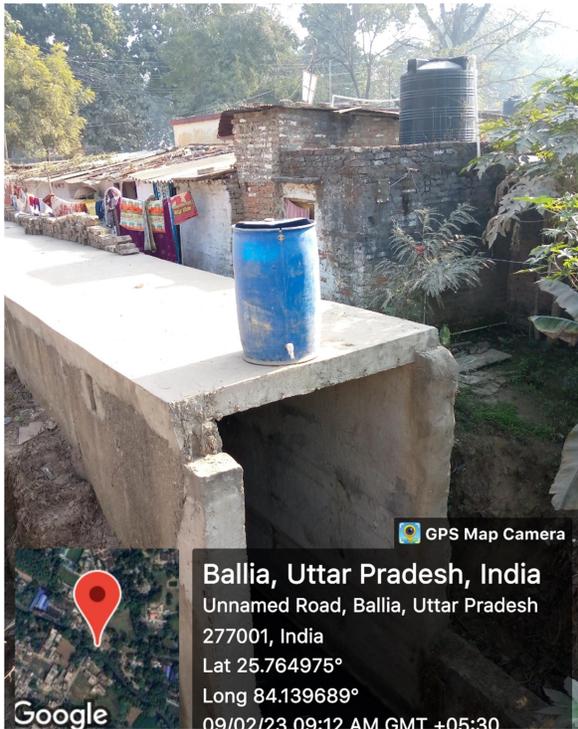
1. Sri Rajyapal ke Apar Mukhya Sachiv, Uttar Pradesh.
2. Additional Chief Secretary, Chief Minister, Uttar Pradesh.
3. Chief Secretary, Government of Uttar Pradesh.
4. Principal Secretary, Vidhan Sabha, Uttar Pradesh.
5. Principal Secretary, Vidhan Parishad, Uttar Pradesh.
6. Principal Secretary, Namami Gange and Rural Drinking Water Supply Department, Government of Uttar Pradesh.
7. Managing Director, U.P.J.N. (Urban/Rural)
8. Soochna Nideshak, Uttar Pradesh.
9. Sansadiya Karya Anubhag-1
10. Vidhi Paramarshi Pustakalaya, Uttar Pradesh Sachivalaya.
11. Bhasha Anubhag-5, Uttar Pradesh Sachivalaya.
12. Vidhayi Anubhag-2, Uttar Pradesh Sachivalaya.
13. Guard Book.

BY ORDER,  
  
(Rajendra Mani Tripathi)  
Deputy Secretary

### Bio-Remediation at Vijayipur Drain Nagar Palika Parishad, Ballia



**Bio-Remediation at Drain near DM Residence Nagar Palika Parishad, Ballia**



Bio-Remediation at Bedua Drain Nagar Palika Parishad, Ballia

